

निर्माण, आवात और संभरण उपमंत्री
(श्री अनिल कुं चन्दा): : (क) जी हां ।

(ख) इस समय इस भूमि पर सरकारी
रूठने के मकान, दिल्ली नगर निगम की दुकान
तथा सार्वजनिक शौचालय बने हुए हैं ।

(ग) सरकारी कर्मचारियों को बदले में
अन्य निवास स्थान दिया जायेगा ।

श्रमिकों की मृत्यु

*५३६. { श्री म० ला० द्विवेदी :
श्री प्र० गं० देव :
श्री रामम् :
डा० राम सुभग सिंह :
महाराजकुमार विजय आनन्द :

क्या श्रम और रोजगार मन्त्री यह
बताने की कृपा करेंगे कि :

(क) कर्मचारी मुआवजा कानून के
अन्तर्गत उन छः श्रमिकों को क्या मुआवजा
देने का विचार है जो २६ जून, १९६१ को
दिल्ली में नजफगढ़ रोड पर रासायनिक कार-
खाने की दीवार के गिर जाने से दब कर मर
गये थे; और

(ख) क्या सरकार ने दुर्घटना के कारणों
की छानबीन करवाई है ?

श्रम उपमंत्री (श्री अविद अली):

(क) इस कानून के आधीन मुआवजा नियो-
जक देता है और मुआवजे की रकम कानून
की चौथी अनुसूची के अनुसार निश्चित की
जाती है ।

(ख) जी हां । जांच का काम दिल्ली के
चीफ कमिश्नर ने एक मैजिस्ट्रेट को सौंप
दिया है ।

Closure of Jute Mills

*537. { Dr. Ram Subhag Singh:
Shri P. G. Deb:
Maharajkumar Vijaya
Ananda:
Shri Ajit Singh Sarhadi:

Will the Minister of Labour and
Employment be pleased to state:

(a) whether jute workers have
protested regarding closure of jute
mills in Calcutta;

(b) if so, how many jute mills have
been closed;

(c) how many workers have been
affected by the closure of those mills;
and

(d) how soon they are expected to
be opened again?

**The Deputy Minister of Labour (Shri
Abid Ali):** (a) Yes, in respect of block
closure.

(b) and (c). Authentic information
is not available. These matters fall
within the jurisdiction of the State
Government.

(d) The block closure lasted for one
week in June and another in July,
1961.

**Doctors in Residential Localities of
Delhi**

*538. { Shri Assar:
Shri P. G. Deb:
Shri N. R. Muniswamy:
Maharajkumar Vijaya
Ananda:

Will the Minister of Works, Hous-
ing and Supply be pleased to state:

(a) whether it is a fact that doctors
in Delhi who are practising in resi-
dential localities have been served
with eviction notices by the land and
development authorities of the Delhi
Administration;

(b) if so, the reasons thereof;

(c) whether Government have re-
ceived any memorandum from the
Delhi Medical Association; and

(d) if so, the reaction of Govern-
ment?

**The Deputy Minister of Works,
Housing and Supply (Shri Anil K.
Chanda):** (a) No, Sir. Notices were
served for the removal of breaches of
the terms and conditions of the leases.

(b) Under the lease terms, residential premises cannot be used for any business, profession or vocation.

(c) Yes, Sir.

(d) The Government have decided to permit the lessor or their tenants who are doctors to carry on activities connected with their medical profession etc. provided that it does not cause any obstruction or otherwise cause inconvenience to the residents in the area and the private residential character of the locality is not disturbed.

टैक्सटाइल कमिश्नर का कार्यालय

*५३६. श्री प्रकाशवीर शास्त्री: क्या वाणिज्य तथा उद्योग मन्त्री यह बताने की कृपा करेंगे कि :

(क) क्या यह सच है कि टैक्सटाइल कमिश्नर का कार्यालय बम्बई में है और पंजाब के मोजा बनियान और कपड़ा उद्योग को बम्बई कार्यालय से व्यवहार करने में काफी दिक्कत उठानी पड़ रही है ;

(ख) क्या टैक्सटाइल कमिश्नर का रीजनल कार्यालय पंजाब के किसी भाग में खोलने का विचार है; और

(ग) यदि हां, तो इस के लिये कौनसा स्थान चुना गया है ।

वाणिज्य मंत्रा(श्री कानूनगो): (क) से (ग). अमृतसर में एक रीजनल कार्यालय खोलने का विचार है ।

Repatriation of Hajis

*540. { **Shri Raghunath Singh:**
Shri A. M. Tariq:

Will the **Prime Minister** be pleased to state:

(a) whether it is a fact that the Government of Uttar Pradesh has made a request for the repatriation of Hajis in Saudi Arabia who have been stranded there;

(b) if so, the details thereof;

(c) whether a Delhi firm of Travel Agents declined to bring these Hajis back to India;

(d) if so, the reasons therefor; and

(e) the action taken in the matter?

The **Parliamentary Secretary to the Minister of External Affairs (Shri Sadath Ali Khan)**: (a) and (b). No Sir. The State Haj Committee of Uttar Pradesh, however, reported to this Ministry about the difficulties experienced by the pilgrims taken by the paramount Travel Agency of Delhi. Reports were called for from the Embassies of India at Jeddah and Baghdad, who confirmed that the pilgrims had actually suffered certain inconvenience at the hands of the Travel Agency.

(c) and (d). The firm of Travel Agents were finally prevailed upon by the Embassies of India at Jeddah and Baghdad to bring the Hajis back to India.

(e) The difficulties that the pilgrims had with the firm are now the subject matter of an investigation by the appropriate agencies of Government, which is still proceeding.

Import of Rock Phosphate from Jordan

*541. { **Shri Ramji Verma:**
Shri P. C. Borooah:
Shri Raghunath Singh:

Will the **Minister of Commerce and Industry** be pleased to state:

(a) whether it is a fact that Government propose to import rock phosphate from Jordan;

(b) whether it is also a fact that the rate paid for the phosphate from Jordan is little more than the available elsewhere; and

(c) if so, what are the reasons for paying this higher rate?

The **Minister of Commerce (Shri Kanungo)**: (a) No, Sir. There is no proposal to import rock phosphate from Jordan on Government account. The State Trading Corporation, however, has entered into an agreement with the Jordan Rock Phosphate and

Mines Company for import of rock phosphate.

(b) and (c). Yes, but the rates for rock phosphate of different origins are not strictly comparable because of differences in specifications.

Aluminium Plant at Mettur

*542. { **Shri Tangamani:**
 { **Shri Kunhan:**

Will the Minister of Commerce and Industry be pleased to state:

(a) whether the Aluminium Plant at Mettur, Madras State whose foundation stone was laid by Shri Lal Bahadur Shastri on the 10th June, 1961 will go into production before the end of the current year;

(b) if not, what is the time schedule; and

(c) whether the Madras Aluminium Company Ltd. have submitted their programme for construction and other allied work?

The Minister of Industry (Shri Manubhai Shah): (a) and (b). No, Sir. According to the terms of the licence issued under the Industries (D. & R.) Act, 1951, the proposed aluminium smelter at Mettur (Madras) will be established by the end of 1962.

(c) Submission of detailed programme of construction and allied work to the Government of India is not necessary. However, as reported, work is proceeding according to schedule.

Hindustan Machine Tools Ltd.

*543. { **Shri Pramathanath**
 { **Banerjee:**
 { **Shrimati Ila Palchoudhuri:**
 { **Shri Ajit Singh Sarhadi:**

Will the Minister of Commerce and Industry be pleased to state:

(a) whether it is a fact that the Hindustan Machine Tools Ltd. have claimed that their products are priced lower than those imported from outside;

(b) if so, what is the difference on percentage basis between the price of an imported machine and that manufactured in the Hindustan Machine Tools Ltd.;

(c) whether it is also a fact that the Hindustan Machine Tools Ltd. have proposed to export their products; and

(d) if so, what machinery and tools and where do they propose to export?

The Minister of Industry (Shri Manubhai Shah): (a) and (b). Yes, Sir. The percentage difference varies for different machines.

(c) and (d). Yes, Sir. The Company is conducting negotiations with their European Technical Collaborators for supply of H.M.T. machine tools in the European market.

Heavy Electricals Ltd., Bhopal

*544. { **Shrimati Ila Palchoudhuri:**
 { **Shri Yadav Narayan**
 { **Jadhav:**
 { **Shri Rajendra Singh:**
 { **Shrimati Maimoona Sultan:**
 { **Shri Naval Prabhakar:**
 { **Shri S. M. Banerjee:**
 { **Shri S. C. Samanta:**
 { **Shri Subodh Hansda:**
 { **Shri Ajit Singh Sarhadi:**
 { **Shri Vajpayee:**
 { **Shri Indrajit Gupta:**
 { **Shri Assar:**
 { **Shri Aurobindo Ghosal:**
 { **Shri P. G. Deb:**
 { **Shri Muhammed Elias:**
 { **Dr. Ram Subhag Singh:**
 { **Maharajkumar Vijaya**
 { **Ananda:**

Will the Minister of Commerce and Industry be pleased to state:

(a) whether it is a fact that there has been a strike by all trainees of the

Heavy Electrical Ltd., Bhopal resulting in complete stoppage of work there;

- (b) if so, the reasons therefor;
- (c) the number of trainees involved in the strike;
- (d) the total loss suffered by the factory as a result of the strike;
- (e) the duration of the strike; and
- (f) the steps taken to end the strike?

The Minister of Industry (Shri Manubhai Shah): (a) to (f). A statement is laid on the Table of the House. [See Appendix II, annexure No. 28].

Facilities to Trade Unions

- *545. { Shri D. C. Sharma:
Shri Indrajit Gupta:
Shri Kodyan:
Shri S. M. Banerjee:

Will the Minister of Labour and Employment be pleased to state:

- (a) whether it is a fact that Government has decided in accordance with the Pay Commission's recommendations to extend certain facilities to recognized trade unions; and
- (b) if so, what are they?

The Deputy Minister of Planning and Labour and Employment (Shri L. N. Mishra): (a) and (b). A statement showing the facilities extended to recognised trade unions is placed on the Table of the Sabha. [See Appendix II, annexure No. 29].

Ophthalmic Glass Plant

- *546. { Shri Subodh Hansda:
Shri Nek Ram Negi:
Shri S. C. Samanta:
Shri D. C. Sharma:
Shri Ajit Singh Sarhadi:

Will the Minister of Commerce and Industry be pleased to state:

- (a) the progress made so far in the direction of setting up of the Ophthalmic Glass Plant in collaboration with Russia; and

(b) when the plant will start production?

The Minister of Industry (Shri Manubhai Shah): (a) The Detailed Project Report has been received on the 24th July, 1961 and is under consideration.

(b) The plant is expected to go into production sometime in 1963.

Sheet Glass Plant at Hyderabad

- *547. { Shri Pangarkar:
Shri Ram Krishan Gupta:

Will the Minister of Commerce and Industry be pleased to refer to the reply given to Starred Question No. 150 on the 20th February, 1961 and state:

(a) whether Government have since received the revised proposal from the Andhra Pradesh Government for setting up of a sheet glass plant at Hyderabad; and

(b) if so, whether Government have approved the same?

The Minister of Industry (Shri Manubhai Shah): (a) and (b). The Andhra Government are discussing the project with some foreign and Indian experts and would be submitting their proposals to us when ready.

Bonus Commission

- *548. { Shri Ram Krishan Gupta:
Shri Kunhan:
Shri T. B. Vittal Rao:
Shri S. M. Banerjee:
Shri Pangarkar:
Shri D. C. Sharma:
Shri M. L. Dwivedi:
Sardar Iqbal Singh:
Shri A. M. Tariq:
Shri Arjun Singh
Bhadauria:
Dr. Ram Subhag Singh:
Maharajkumar Vijaya
Ananda:
Shri Tangamani:

Will the Minister of Labour and Employment be pleased to state:

- (a) whether the Bonus Commission has started its work; and

(b) when the report is expected to be received?

The Deputy Minister of Labour (Shri Abid Ali): (a) The composition and terms of reference of the Commission are being finalized.

(b) Does not arise at present.

Implementation of Interim Award of Jute Wage Board

*549. { **Shri Indrajit Gupta:**
Shri S. M. Banerjee:

Will the Minister of **Labour and Employment** be pleased to refer to the reply given to Starred Question No. 1771 on the 27th April, 1961 and state:

(a) what progress has since been made in securing implementation by all jute mills of the interim award of the Wage Board for the Jute Industry; and

(b) further steps, if any, to be taken with this object?

The Deputy Minister of Labour (Shri Abid Ali): (a) Two more mills have since implemented the recommendations.

(b) The matter is being pursued by the State Governments.

Nuclear Power Station

*550. { **Shri P. C. Borooah:**
Shri B. Das Gupta:
Shri Aurobindo Ghosal:

Will the **Prime Minister** be pleased to state:

(a) whether Government propose to set up a nuclear power plant with the aid of United States Government under the Third Five Year Plan;

(b) if so, whether the U.S. Government has agreed to give the aid, and to what extent; and

(c) what action has so far been taken in that regard and where the plant is proposed to be set up?

The Parliamentary Secretary to the Minister of External Affairs (Shri Sadath Ali Khan):

(a) There is presently no proposal to set up a nuclear power plant with the aid of the United States Government during the Third Five Year Plan period. Various possibilities are kept under constant review.

(b) and (c). Do not arise.

Sewing Machines

*551. **Shri Ajit Singh Sarhadi:** Will the Minister of **Commerce and Industry** be pleased to state:

(a) whether it is a fact that reduction has been made in the imported components of sewing machines manufactured in Punjab;

(b) whether this would not affect the production; and

(c) whether such components have begun to be manufactured in India?

The Minister of Industry (Shri Manubhai Shah): (a) No, Sir.

(b) Does not arise.

(c) Yes, Sir.

Extension of Delhi Shops and Establishments Act to entire Delhi

*552. { **Shrimati Maimoona Sultan:**
Shri P. G. Deb:
Dr. Ram Subhag Singh:
Maharajkumar Vijaya Ananda:
Shri Tangamani:

Will the Minister of **Labour and Employment** be pleased to state:

(a) whether the Delhi Labour Advisory Board has recently urged the extension of the Delhi Shops and Establishments Act, 1954 to the entire Delhi area covered by the Delhi Municipal Corporation and the N.D.M.C.;

(b) if so, what areas are not now covered by the Act;

(c) what are the reasons for the same; and

(d) the action taken in the matter?

The Deputy Minister of Labour (Shri Abid Ali): (a) Yes.

(b) West and South Zones of Delhi Municipal Corporation, Narela and Najafgarh Towns.

(c) As these areas were in the course of development, it was considered necessary to gain some experience of the enforcement of the new Act before covering them.

(d) The Delhi Administration is doing the needful in the matter.

Raid by Pakistan Police

{ Sardar Iqbal Singh;
*553. { Shrimati Ila Palchoudhuri;
 { Shri Ajit Singh Sarhadi;

Will the **Prime Minister** be pleased to state:

(a) whether it is a fact that about 50 Pakistani Police Constables, led by a havildar recently crossed into Indian territory within Raiganj Police Station, Distt. Jalpaiguri (West Bengal) and raided a village and opened fire;

(b) if so, full details of the incident; and

(c) the steps taken in connection therewith?

The Parliamentary Secretary to the Minister of External Affairs (Shri J. N. Hazarika): (a) and (b). Yes, Sir. The details are as follows:—

On 28th May, 1961, one Havildar and a constable of the East Pakistan Rifle Force, along with about fifty Pakistani nationals trespassed into Indian territory at Gosai Akhra, P. S. Rajganj, District Jalpaiguri and stole a pair of bullocks. When the Indian villagers tried to resist, the Pakistani constable fired three shots. The Pakistanis were then able to make good their escape. No one was injured.

(c) A strong protest demanding restoration of the cattle and drastic action against the offending East

Pakistan Riflemen and Pak. nationals, has been lodged with the East Pakistan Government by West Bengal Government.

Border patrolling has been intensified in the area and other precautionary measures taken.

Import of Non-ferrous Metals

*554. **Shri Aurobindo Ghosal:** Will the **Minister of Commerce and Industry** be pleased to state:

(a) whether Government have been approached to reintroduce the annual licensing system for import and non-ferrous metals for the sheet-rolling industries; and

(b) if so, the steps taken by Government?

The Minister of Industry (Shri Manubhai Shah): (a) and (b). Annual licensing system for the import of non-ferrous metals for the sheet-rolling industry was never in vogue. However, some representations for the introduction of annual licensing were received, but it was not found practicable to accede to this request, due to difficult foreign exchange position.

दिल्ली में खादी और ग्रामोद्योग प्रदर्शनी

*५५५. श्री नवल प्रभाकर : क्या बाणिज्य तथा उद्योग मंत्री यह बताने की कृपा करेंगे कि :

(क) क्या वर्ष १९६१-६२ में दिल्ली में एक खादी और ग्रामोद्योग प्रदर्शनी करने का दिल्ली प्रशासन का विचार है ;

(र) यदि हां, तो यह कब तक होने की सम्भावना है; और

(ग) दिल्ली में कहाँ होगी ?

उद्योग मंत्री (श्री मनुभाई शाह) :

(क) जी, हां ।

(ख) अक्तूबर १९६१ से फरवरी १९६२ की अवधि में।

(ग) शाहदरा, नजफगढ़ और करील-बाग में तीन प्रदर्शनियां करने का प्रस्ताव है।

Report of Committee for allotment of Accommodation in the Capital

*556. { Shri Tangamani:
Shri P. C. Borooah:

Will the Minister of Works, Housing and Supply be pleased to state:

(a) whether the Committee which was set up to rationalise and simplify the rules governing allotment of residential accommodation to Government servants in the Capital has since submitted its report;

(b) if so, what are the main recommendations of the Committee; and

(c) what action has been taken on the recommendations so far?

The Deputy Minister of Works, Housing and Supply (Shri Anil K. Chanda): (a) Yes, Sir.

(b) and (c). The recommendations are under consideration. A copy of the report along with the decisions of the Government on it will be laid on the Table of the House in due course.

Production of Cloth

*557. { Shri S. M. Banerjee:
Shri P. G. Deb:
Dr. Ram Subhag Singh:
Maharajkumar Vijaya
Ananda;
Shri Kalika Singh:

Will the Minister of Commerce and Industry be pleased to refer to the reply given to Starred Question No. 556 on the 4th March, 1961 and state:

(a) whether prices have fallen as a result of increase in production of cloth;

(b) if so, to what extent; and

(c) if not, the reason for the same?

The Minister of Commerce (Shri Kanungo): (a) to (c). A note giving the required information is laid on the Table of the House.

NOTE

As a result of the voluntary scheme of price regulation agreed to by the Indian Cotton Mills Federation in September, 1960, the prices of mill cloth were lowered from the high levels which ruled in the first half of 1960. Due to improvement in cotton supplies, a further reduction was announced by the Indian Cotton Mills Federation which took effect from January, 1961. The price reductions made were as follows:

Category	September 1960 scheme	Permissible percentage increases over August, 1959 prices	
		Current scheme (effective from January 1961)	Other than popular varieties.
Coarse	25	20	17
Medium B	22	17	14
Medium A	18	13	10
Fine	11½	8½	6½
Superfine	9	6	4

It is reported that by and large cloth is available to the consumers at these lower prices. The increase in production in 1960 is also a factor which has helped in holding the price line.

अन्तर्राष्ट्रीय फिल्मो मेला

- *५५८. { श्री प्रकाशवीर शास्त्री :
श्री रामकृष्ण गुप्त :
श्री मुहम्मद इलियास :
सरदार इकबाल सिंह :
श्री हेम बरुआ :
श्री वी० चं० शर्मा :

क्या सूचना और प्रसारण मन्त्री २० फरवरी, १९६१ के तारांकित प्रश्न संख्या १४४ के उत्तर के सम्बन्ध में यह बताने की कृपा करेंगे कि :

(क) क्या नई दिल्ली में अन्तर्राष्ट्रीय फिल्मो मेला लगाने का कार्यक्रम अन्तिम रूप में तैयार कर लिया गया है ;

(ख) यदि हां, तो उस का ब्यौरा क्या है; और

(ग) कौन-कौन से देश इस में भाग लेंगे ?

सूचना और प्रसारण मंत्री (डा० कस-कर) : (क) से (ग). एक विवरण सभा की मेज पर रखा जाता है ।

विवरण

भारत में दूसरे अन्तर्राष्ट्रीय फिल्म समारोह का उद्घाटन २७ अक्टूबर, १९६१ को नई दिल्ली में किया जायेगा और यह २ नवम्बर १९६१ को समाप्त होगा । जो फिल्में पेश किये जाने के लिये चुनी जायेंगी, वे विज्ञान भवन के अतिरिक्त जो प्रधान समारोह केन्द्र होगा, तीन या चार थेट्रों में दिखाई जायेंगी । प्रदर्शन के लिये चुनी गई फिल्मों को सुवनियर प्रदान किये जायेंगे । समारोह के पश्चात् फिल्मों को कलकत्ता, मद्रास और बम्बई में क्रमशः पहली से सात तक, छः से बारह तक और ग्यारह से सत्रह नवम्बर, १९६१ तक दिखाया जायगा ।

समारोह में भाग लेने के लिये अभी तक निम्नलिखित देशों ने अपनी इच्छा सूचित की है :—

१. अरजेन्टायना
२. आस्ट्रेलिया
३. बैलजियम
४. ब्रेजिल
५. बलगेरिया
६. कॅनेडा
७. जैकोस्लोवेकिया
८. डेनमार्क
९. फ्रांस
१०. जर्मनी (फेडरल रिपब्लिक)
११. जर्मनी (डेमोक्रेटिक रिपब्लिक)
१२. घाना
१३. ग्रीस
१४. हंगरी
१५. जापान
१६. मलाया
१७. मंगोलिया
१८. मोरोको
१९. नीदरलैण्ड्स
२०. न्यूजीलैण्ड
२१. पोलैण्ड
२२. रूमानिया
२३. स्वीडन
२४. संयुक्त अरब गणराज्य
२५. संयुक्त राज्य (यू० के०)
२६. यू० एस० एस० आर०
२७. वीट-नाम (डेमोक्रेटिक रिपब्लिक)
२८. वीट-नाम (रिपब्लिक)
२९. यूगोस्लाविया

इनके अतिरिक्त राष्ट्रसंघ के अधिकारी भी भाग लेंगे ।

Condition in Goa

*559. { **Dr. Ram Subhag Singh:**
Shri P. G. Deb:
Shri Arjun Singh
Bhadauria:

Will the **Prime Minister** be pleased to state:

(a) whether Government have received any report from the U.A.R. Embassy, New Delhi about conditions in Goa; and

(b) if so, the details of the same?

The Parliamentary Secretary to the Minister of External Affairs (Shri Sadath Ali Khan): (a) and (b). A report was furnished by the First Secretary of the U.A.R. Embassy in New Delhi who recently visited Goa, officially at the request of Government. The report covers matters relating to the Indian Pensions office in Margao, Indian political prisoners in Goan jails and other Indian interests which are being looked after by the U.A.R. Government through their Embassy here.

Defective Rail Anchors

*560. { **Shri Ram Krishan Gupta:**
Shri S. M. Banerjee:
Shri Kunhan:

Will the **Minister of Works, Housing and Supply** be pleased to refer to the reply given to Starred Question No. 1306 on 4th April, 1961 and state:

(a) whether Government have completed investigation into the supply of defective railway anchors by M/s. Singh Engineering Works, Kanpur; and

(b) if so, the result of the inquiry?

The Minister of State in the Ministry of Works, Housing and Supply (Dr. B. Gopala Reddi): (a) and (b). The investigations have not yet been completed. The total number of defective rail anchors is, however, being replaced by the firm.

East Pakistan Riots

*561. { **Shrimati Ila Palchoudhuri:**
Shri Yadav Narain Jadhav:
Shri Prakash Vir Shastri:
Shri Harish Chandra Mathur:
Shri Ajit Singh Sarhadi:
Shri Vajpayee:
Shri Balraj Madhok:
Shri Assar:
Shri Achar:
Shri Aurobindo Ghosal:
Shri B. Das Gupta:
Shrimati Renuka Ray:
Shri Bibhuti Mishra:
Shri Khushwaqt Rai:
Shri Kalika Singh:
Shri M. L. Dwivedi:
Shri Hem Raj:
Shri S. M. Banerjee:
Shri Raghunath Singh:
Shri Hem Barna:
Shri Amar Singh Damar:
Shri C. K. Bhattacharya:
Shri Parmathanath Banerjee:
Shri N. M. Deb:
Shri B. C. Seth:
Pandit Brij Narayan
"Brijesh":

Will the **Prime Minister** be pleased to state: [1]

(a) whether Government of India's attention has been drawn to reported recent atrocities committed on the minority community by the majority community in East Pakistan;

(b) whether the Government of India have caused any enquiries to be made into them; and

(c) if so, the result thereof?

The Deputy Minister of External Affairs (Shrimati Lakshmi Menon): (a) to (c). A statement is laid on the Table of the House. [See Appendix II, annexure No. 30].

Regularisation of Displaced Persons' Properties

*562. { **Shri D. C. Sharma:**
Sardar Iqbal Singh:

Will the **Minister of Rehabilitation and Minority Affairs** be pleased to

refer to the reply given to Starred Question No. 1699 on the 24th April, 1961 and state:

(a) how many displaced persons' properties have since been regularised;

(b) the number of properties occupied by displaced persons still left for regularisation; and

(c) by what time all cases will be regularised?

The Deputy Minister of Rehabilitation (Shri P. S. Naskar): (a) 21.

(b) 69 pending in High Court under writ petitions.

(c) These cases will be decided as and when they are decided by the High Court.

Block Closure of Jute Mills

***563. Shri Indrajit Gupta:** Will the Minister of Labour and Employment be pleased to state:

(a) whether Government is aware that all the Central Trade Union Organisations expressed their opposition to the Indian Jute Mills Association's proposal for block closure of mills in June and July 1961;

(b) Government's reactions to the opinion of the Central Trade Unions;

(c) the number of jute mills workers who received compensation for the closure period; and

(d) the number of workers who did not receive any compensation?

The Deputy Minister of Labour (Shri Abid Ali): (a) and (b). The matter falls in the State sphere. The West Bengal Government placed the proposal for block closure before the representatives of the central trade union organisations in tripartite conferences and the trade unions did not like to be parties to the question of block closure. After examining the raw jute position, Government approved block closure as the only way of avoiding greater hardship to labour.

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(c) and (d). Information is not available.

Import Restrictions by Ceylon

***564. Shri P. C. Borooah:** Will the Minister of Commerce and Industry be pleased to state:

(a) whether Government have represented to the Ceylon Government to relax import restrictions on low priced silk sarees;

(b) if so, what particular restrictions are sought to be relaxed; and

(c) what is the Ceylon Government's reply thereto?

The Deputy Minister of Commerce and Industry (Shri Satish Chandra):

(a) No, Sir.

(b) and (c). Do not arise.

Engineering and Technological Personnel

***565. { Shri Aurobindo Ghosal:
Shri P. C. Borooah:**

Will the Minister of Planning be pleased to state:

(a) whether an estimate of the requirement of engineering and technological personnel for the implementation of the Third Five Year Plan has been made by the Planning Commission;

(b) if so, what is the extent of shortage of such personnel according to the review; and

(c) what steps are being taken to secure the services of the required number of technicians and engineers?

The Deputy Minister of Planning (Shri S. N. Mishra): (a) Yes, Sir.

(b) According to the present estimates, there will be no general shortage of graduates in engineering and technology during the Third Plan. In the case of diploma holders, it is expected that there may be a shortage of about 18,000 on the basis of faci-

ties created by the end of the Second Plan.

(c) The shortage of diploma holders, having a training of 3 years duration, will be made up through the provision of additional facilities in the initial years of the Third Plan.

Production and Export of Bicycles

*566. { Shri Ajit Singh Sarhadi;
Shri P. C. Boroach;
Shri Daljit Singh;
Shri N. M. Deb:

Will the Minister of **Commerce and Industry** be pleased to refer to the replies given to Unstarred Questions No. 1266 and 1501 on the 8th and 13th March, 1961 respectively and state:

(a) the targets of production and export of bicycles during the 'Third Five Year Plan period;

(b) what kinds of incentives and facilities are being afforded to the bicycle manufacturing units to enable them to achieve their production and export targets during the Third Five Year Plan; and

(c) the figures showing the production and export of bicycles during the Second Five Year Plan, year-wise?

The Minister of Industry (Shri Manubhai Shah): (a) to (c). A statement is laid on the Table of the House. [See Appendix II, annexure No. 31].

Coir Industry

1108. Shri Ram Krishan Gupta: Will the Minister of **Commerce and Industry** be pleased to refer to the reply given to Starred Question No. 1086 on the 24th March, 1961 and state:

(a) whether Government have considered the proposal for modernising and mechanising the manufacturing sector of the coir industry; and

(b) if so, with what result?

The Minister of Industry (Shri Manubhai Shah): (a) and (b). The matter is still under the consideration of the Coir Board pending the receipt of a report on a market survey in the U.K. undertaken by the Coir Board in collaboration with the British Mats and Mattings Manufacturers Association.

Documentaries of Local Interest

1109. { Shri Ram Krishan Gupta;
Shri Sarju Pandey:

Will the Minister of **Information and Broadcasting** be pleased to refer to the reply given to Starred Question No. 1091 on the 24th March, 1961 and to state the progress since made in the production of documentaries of local interest for State Governments?

The Minister of Information and Broadcasting (Dr. Keskar): Views of State Governments have since been received. Some of them have agreed to participate in the scheme. It is proposed to make a beginning with the production of about half a dozen films a year. The financial and staff requirements are being worked out.

Soda Ash Factory at Sambhar

1110. Shri Ram Krishan Gupta: Will the Minister of **Commerce and Industry** be pleased to refer to the reply given to Starred Question No. 1095 on the 24th March, 1961 and state:

(a) whether Government have since received proposal from Rajasthan Government for starting Soda Ash Factory at Sambhar; and

(b) if so, the action taken thereon?

The Minister of Industry (Shri Manubhai Shah): (a) and (b). No, Sir. The Rajasthan Government are getting a 'Project Report' prepared regarding the possibilities of setting up a Soda Ash factory at or around Sambhar.

Press Council

1111. { **Shri Ram Krishan Gupta:**
Shri Kodyan:

Will the Minister of **Information and Broadcasting** be pleased to refer to the reply given to Starred Question No. 1098 on the 24th March, 1961 and state the final decision taken regarding the appointment of a Press Council as suggested by the "Indian Journalists Association"?

The Minister of Information and Broadcasting (Dr. Keskar): As stated in reply to Starred Question No. 1098 on the 24th March, 1961, Government will consider further the question of setting up a Press Council when it is satisfied that there is a favourable atmosphere for the proposal.

Hyderabad House, New Delhi

1112. **Shri Ram Krishan Gupta:** Will the Minister of **Works, Housing and Supply** be pleased to refer to the reply given to Unstarred Question No. 2218 on the 24th March, 1961 and state the outcome of the negotiations which were going on with the Government of Andhra Pradesh in regard to the purchase of Hyderabad House situated in New Delhi?

The Deputy Minister of Works, Housing and Supply (Shri Anil K. Chanda): The matter is still under negotiation with the Andhra Pradesh Government.

Import of Race Horses

1113. **Shri Ram Krishan Gupta:** Will the Minister of **Commerce and Industry** be pleased to refer to the reply given to Unstarred Question No. 2232 on the 24th March, 1961 and state:

(a) whether Government have considered the request of turf clubs for grant of import licences for the import of race horses, stallions and breed mares; and

(b) if so, the result thereof?

The Minister of Commerce (Shri Kanungo): (a) and (b). The matter is still under consideration.

Houses built on Nazul Land in Paharganj, New Delhi

1114. **Shri Ram Krishan Gupta:** Will the Minister of **Rehabilitation and Minority Affairs** be pleased to refer to the reply given to Unstarred Question No. 2269 on the 24th March, 1961 and state:

(a) whether Government have taken a final decision on the houses built by the displaced persons on the Nazul Land left by evacuees in Paharganj, New Delhi; and

(b) if so, the nature of decision?

The Deputy Minister of Rehabilitation (Shri P. S. Naskar): (a) Yes.

(b) It has been decided to surrender the Nazul land left by evacuees in Paharganj to the Delhi Development Authority, who will in the normal manner take up with the occupants the question of renewal of their leases. The evacuee superstructures on these lands will be sold in accordance with the Displaced Persons (Compensation and Rehabilitation) Rules.

Collapse of Scaffolding

1115. **Shri Ram Krishan Gupta:** Will the Minister of **Works, Housing and Supply** be pleased to state:

(a) whether Government have investigated into the causes of collapse of scaffolding at A.I.R. building, New Delhi; and

(b) if so, the result thereof?

The Deputy Minister of Works, Housing and Supply (Shri Anil K. Chanda): (a) and (b). The matter has been investigated. The scaffolding gave way due to accidental dislodging of timber-wedges used under the vertical supports.

**Break in services of C.P.W.D.
Employees**

1116. { **Shri Ram Krishan Gupta:**
Shri Tangamani:

Will the Minister of Works, Housing and Supply be pleased to refer to the reply given to Unstarred Question No. 2506 on the 29th March, 1961 and state:

(a) whether Government have considered the cases of the employees of the Central Public Works Department regarding condoning of break in their services for participation in Central Government Employees strike of July, 1960; and

(b) if so, the result thereof?

The Deputy Minister of Works, Housing and Supply (Shri Anil K. Chanda): (a) and (b). Yes. Necessary orders regarding the condonation of break in service have been issued.

Export of Iron Ore

1117. **Shri Ram Krishan Gupta:** Will the Minister of Commerce and Industry be pleased to state:

(a) what is the total export of iron ore from Mohindergarh District of Punjab from 1959 to 1961 so far;

(b) what is the estimated quantity of deposits and their quality; and

(c) the price at which it is exported and the names of the countries where it is exported?

The Deputy Minister of Commerce and Industry (Shri Satish Chandra): (a) District-wise export statistics of iron ore are not maintained.

(b) No precise information about the deposits and quality is available. The production during the years 1958, 1959, and 1960 was, however, 16,903, 20,367 and 12,259 tonnes respectively.

(c) Does not arise in view of (a) above.

Manufacture of Tractors

1118. **Shri Ram Krishan Gupta:** Will the Minister of Commerce and Indus-

try be pleased to refer to the reply given to Unstarred Question No. 3732 on the 24th April, 1961 and state:

(a) whether Government have since considered the proposal for licensing another firm for the manufacture of agricultural tractors; and

(b) if so, the result thereof?

The Minister of Industry (Shri Manubhai Shah): (a) Yes, Sir.

(b) The scheme for the establishment of a new industrial undertaking at Ghaziabad (U.P.) for the manufacture of 3000 Nos. per annum of 'Renault' agricultural tractors has been approved in principle; however, the licence under the Industries (Development and Regulation) Act, 1951 will be issued only after the terms relating to the import of capital goods and components/raw materials and other conditions are settled to the satisfaction of the Government.

Allotment for Maharashtra

1119. **Shri Pangarkar:** Will the Minister of Planning be pleased to state:

(a) the outlay fixed for Maharashtra for the year 1961-62; and

(b) the amount of allotments made under different heads?

The Deputy Minister of Planning (Shri S. N. Mishra): (a) and (b). In a recent communication the Government of Maharashtra have indicated that some changes had been effected in the State's annual plan outlay (1961-62) reported earlier to the Planning Commission. The details are awaited.

Local Development Works Scheme in Maharashtra State

1120. **Shri Pangarkar:** Will the Minister of Planning be pleased to state:

(a) the amount of financial assistance given by Central Government to former Bombay State for the first four years of the Second Five Year

Plan and to Maharashtra for 1960-61 under the Local Development Works Scheme; and

(b) the amount utilised?

The Deputy Minister of Planning (Shri S. N. Mishra): (a) During the first four years of the Second Five Year Plan, a total sum of Rs. 229.37 lakhs was allocated to former Bombay State; for 1960-61, a sum of Rs. 16.82 lakhs was allocated to Maharashtra for local Development Works programme.

(b) During the first four years, the amount utilised by Bombay State was Rs. 140.60 lakhs.

During 1960-61, the Government of Maharashtra utilised Rs. 17.79 lakhs.

Land of Delhi Race Course Club

1121. { **Shri Pangarkar:**
Shri Ram Krishan Gupta:

Will the Minister of **Works, Housing and Supply** be pleased to refer to the reply given to Unstarred Question No. 22 on the 15th February, 1961 and state:

(a) whether any proposal regarding the use of land of Delhi Race Course Club for some other public use has since been finalised; and

(b) if so, the nature thereof?

The Deputy Minister of Works, Housing and Supply (Shri Anil K. Chanda): (a) Not yet.

(b) Does not arise.

Market at Janpath

1122. { **Shri Pangarkar:**
Shri Ram Krishan Gupta:
Shri D. C. Sharma:

Will the Minister of **Works, Housing and Supply** be pleased to refer to the reply given to Unstarred Question No. 23 on the 15th February, 1961 and state:

(a) whether the details regarding the construction of market at Janpath have since been finalised; and

(b) if so, the details thereof?

The Deputy Minister of Works, Housing and Supply (Shri Anil K. Chanda): (a) Not yet.

(b) Does not arise.

Manufacture of Paper Pulp

1123. **Shri N. M. Deb:** Will the Minister of **Commerce and Industry** be pleased to state whether it is possible to manufacture paper pulp from Pine Trees, Deodar Trees and such other trees growing in the hills?

The Minister of Industry (Shri Manubhai Shah): Yes, Sir. Paper can be made from Chir Pine, Fir and Spruce or a mixture of woods of deodar, blue pine, fir and spruce.

Durgapur Chemical Plant

1124. { **Shri N. M. Deb:**
Shri Muhammed Elias:

Will the Minister of **Commerce and Industry** be pleased to state:

(a) what is the novel feature of the Durgapur Chemical Plant; and

(b) when it will be installed?

The Minister of Industry (Shri Manubhai Shah): (a) The Durgapur Chemical Plant will be a State Government project in which the Government of West Bengal would hold 51 per cent. share capital. The State Government propose to associate two Indian firms and public equity capital. They also intend negotiating with a French firm to cover the entire foreign exchange required for capital equipment and technical know-how. The plant will utilise the by-products of the Durgapur Coke Oven and By-products plant to produce synthetic phenol, Phthalic Anhydride, Pentachlore phenol, Caustic Soda and chlorine.

(b) The factory is likely to be installed by the end of 1963.

Repair Work in Bungalows of M.Ps.

1125. Shri Kunhan: Will the Minister of Works, Housing and Supply be pleased to state:

(a) whether it is a fact that enough labour is not available on daily wages for completing the works in M.Ps. bungalows on Ferozeshah Road;

(b) if so, the rate on which labour is recruited; and

(c) whether this rate compares favourably with the rate paid to labour by the contractors?

The Deputy Minister of Works, Housing and Supply (Shri Anil K. Chanda): (a) No.

(b) The rates on which labourers are engaged by the Department are based on Central Public Works Department schedule of rates and these rates are fixed under the Minimum Wages Act, 1948.

(c) The rates are more or less alike.

Repair Works in M. Ps. Bungalows

1126. Shri Kunhan: Will the Minister of Works, Housing and Supply be pleased to state:

(a) whether the work of underpinning and mosaic flooring is going on in M.Ps. bungalows on Ferozeshah Road and Canning Lane;

(b) if so, the date on which the work was started in each bungalow and the date on which the work has been completed; and

(c) the details and specifications of the under-pinning process?

The Deputy Minister of Works, Housing and Supply (Shri Anil K. Chanda): (a) and (b). In the M.Ps bungalows on Ferozeshah Road and Canning Lane, the work of replacement of ordinary floors with mosaic floors and of under-pinning, where necessary, has been completed. In May/June, 1961, the work was taken up in four bungalows on Ferozeshah Road and has been completed recently. The number of bungalows and the dates of commencement and completion of the work are stated below:—

No.	Date of Commencement		Date of Completion	
	Mosaic flooring	Under pinning	Mosaic flooring	Under pinning
19	16-6-1961	16-5-1961	28-7-1961	22-7-1961
33	16-6-1961	18-5-1961	28-7-1961	22-7-1961
3	16-6-1961	29-5-1961	29-7-61	22-7-1961
13-D	16-6-1961	3-6-1961	31-7-1961	26-7-1961

(c) Small holes at floor level are made in the wall and R. S. Joists are thrust in the openings, supported on wooden blocks to take the load of the wall above them. The portion of wall between the R. S. Joists is taken out. Dam proof course 1:2:4 (1 cement, 2 courses and 4 Delhi quartzite stone) is laid over the wall at the floor level. After it is set, a coat of bitumen is given and finished with a layer of tarfelt. The dismantled masonry is rebuilt with old and new bricks in cement mortar. After it is set, the R. S. Joists are taken out and the opening filled in. The exist-

ing plaster, which is affected by dampness to a height of 4' to 6' is dismantled and replaced in cement mortar 1:6 and a final finish is given by distempering/colouring/white washing, as the case may be.

Rehabilitation of Tibetan Refugees

1127. Shri Chintamani Panigrabi: Will the Prime Minister be pleased to state:

(a) whether the Dalai Lama has donated any amount of money to Government for the welfare and re-

habilitation of the Tibetan Refugees in India; and

(b) if so, the total amount donated up-to-date?

The Prime Minister and Minister of External Affairs (Shri Jawaharlal Nehru): (a) and (b). No funds have been donated to the Government by the Dalai Lama for the welfare and rehabilitation of Tibetan refugees. The Dalai Lama has, however, spent some lakhs of rupees on various welfare activities for Tibetan refugees.

क्वार्टरों की श्रेणी	बनाये गये क्वार्टरों की संख्या
ए और बी	४६
सी १	८६
सी २	२६०
डी १	२२०
डी २	६८८
ई	२,०८४
एफ	१,४७२
जी	६,४५८
एच	४,३६०

क्वार्टर

११२८. श्री क० भे० मालवीय ।
क्या निर्माण, आवास और संभरण मंत्री यह बताने की कृपा करेंगे कि :

(क) वित्तीय वर्ष १९५५-५६ से जून, १९६१ तक विभिन्न श्रेणियों के कितने सरकारी क्वार्टर दिल्ली और नई दिल्ली में बनाये गये;

(ख) इन में से कितने एलाट हो चुके हैं और कितने खाली पड़े हैं;

(ग) जो खाली हैं उन के खाली रहने के क्या कारण हैं; और

(घ) वे कब तक एलाट कर दिये जायेंगे ?

निर्माण, आवास तथा संभरण उपमंत्री (श्री अनिल कु० चन्दा) : (क) इस अवधि में दिल्ली और नई दिल्ली में सामान्य समूह में नीचे लिखे क्वार्टर बनाये गये :

(ख) जून १९६१ तक बने सब क्वार्टरों का नियतन (अलोटमेंट) किया जा चुका है ।

(ग) और (घ). प्रश्न ही नहीं उठता ।

हिन्दी टाइपराइटर

११२९. श्री क० भे० मालवीय :
क्या निर्माण, आवास और संभरण मंत्री यह बताने की कृपा करेंगे कि :

(क) वित्तीय वर्ष १९५५-५६ से १९६१-६२ के जून तक सरकारी कार्यालयों के लिये प्रति वर्ष कितने हिन्दी टाइपराइटर खरीदे गये; और

(ख) ये कितने-कितने किस-किस कम्पनी के बने हैं ?

निर्माण, आवास और संभरण उपमंत्री (श्री अनिल कु० चन्दा) : (क) और (ख). १९५५-५६ से १९६१-६२ (जून तक) तक की अवधि में सरकारी कार्यालयों के लिए खरीदे गये हिन्दी टाइपराइटरों की संख्या :

वर्ष	कम्पनी का नाम				
	रमिगटन	हाल्डा	ओलिवेनी	रौयल	योग
१९५५-५६	८४	--	१	१	=६
१९५६-५७	१४९	१	३	१	१५४
१९५७-५८	४७	२	३	--	५०
१९५८-५९	९०	२	--	--	९२
१९५९-६०	१०१	६	--	--	१०७
१९६०-६१	२४७	५	--	--	२५२
१९६१-६२ (जून तक)	२०	--	--	--	२०

७६

गैर सरकारी मकानों में सरकारी कार्यालय

११३०. श्री क० भे० मालवीय : क्या निर्माण, आवास और संभरण मंत्री यह बताने की कृपा करेंगे कि :

(क) जून, १९६१ को कौन-कौन से सरकारी कार्यालय दिल्ली और नई दिल्ली में गैर-सरकारी मकानों में थे;

(ख) सरकार उन मकानों का कितना किराया देती है;

(ग) क्या इन कार्यालयों के लिये अपने भू न बनाने के लिये सरकार ने कोई योजना बनाई है;

(घ) यदि हां, तो वित्तीय वर्ष १९६१-६२ में किन-किन कार्यालयों के भवन तैयार हो जायेंगे; और

(ङ) शेष कार्यालयों के भवन बनाने की विस्तृत योजना क्या है ?

निर्माण, आवास तथा संभरण उपमंत्री (श्री अनिल कु० चन्दा): (क) और (ख) एक विवरण पटल पर रखा जाता है। [पुस्तकालय में रखा गया। देखिए संस्था एल टी-३०८९।६१]

(ग)से(ङ) राज्य स.त्ति निदेशालय के अर्थात् स्थान का एक सामान्य समूह (जनरल पूल) है; इसलिए कार्यालय भवन अलग अलग कार्यालयों की आवश्यकताओं को पूरा करने के लिए नहीं बनाये जाते। अन्वीक्षात्मक (टेंटेटिव) रूप से प्रस्ताव किया गया है कि तृतीय पंचवर्षीय योजना की अवधि में निम्नलिखित भवन बनाये जायें

(१) जनपथ पर मिला जुला भवन (दूसरी मंजिल (फर्स्ट फ्लोर) से ले कर ऊपर सब मंजिलों में कार्यालयों के लिए स्थान)।

(२) नम्बर १, डा० राजेन्द्रप्रसाद रोड।

(३) नम्बर २, मौलाना आजाद रोड।

(४) रिग रोड के दक्षिण में १२०० एकड़ क्षेत्र में (मुनीरका गांव के पास)।

(५) साउथ ब्लोक के पाम 'ई' तथा 'एफ' ब्लोक।

(६) इन्द्रप्रस्थ ऐस्टेट में।

(७) धौलपुर हाउस में अतिरिक्त स्थान १९६१-६२ में किसी भी भवन के पूरा होने की सम्भावना नहीं है।

हिन्दी में छाई

११३१. श्री क० भ० मानवीय : क्या निर्माण, आवास और संभरण मंत्री यह बताने की कृपा करेंगे कि :

(क) भाषागत परिवर्तन को ध्यान में रखते हुए दिल्ली तथा अन्य स्थानों पर स्थित सरकारी प्रेशों में हिन्दी में छाई की क्या व्यवस्था की गई है ;

(ख) यदि कोई नहीं, तो इसके क्या कारण हैं ; और

(ग) यदि कोई व्यवस्था की गई है, तो उमका व्योग क्या है ?

निर्माण, आवास तथा संभरण उप-मंत्री (श्री अनिल कुञ्जा) : (क) से (ग), भारत सरकार के नई दिल्ली, फरीदाबाद, नासिक, अलीगढ़ और कलकत्ता स्थित मद्रणालयों में संसद के हिन्दी वाद-विवादों और विभिन्न द्विभाषी प्रपत्रों (फार्मों) तथा अन्य चने हुए प्रकाशनों को हिन्दी में छापने का प्रबन्ध विद्यमान है। ज्यों ज्यों मांग बढ़ेगी, त्यों त्यों प्रबन्ध बढ़ाया जायेगा।

National Buildings Organisation

1132. **Shri Chuni Lal:** Will the Minister of Works, Housing and Supply be pleased to state:

(a) whether the National Buildings Organisation has evolved any cheaper, stronger and more useful designs for buildings; and

(b) if so, whether these have been made available to the public?

The Deputy Minister of Works, Housing and Supply (Shri Anil K. Chanda): (a) and (b). A statement giving the required information is laid on the Table. [See Appendix II, annexure No. 32].

National Buildings Organisation

1133. **Shri Chuni Lal:** Will the Minister of Works, Housing and Supply be pleased to state:

(a) whether the National Buildings Organisation has developed any building materials that are cheaper, stronger and more useful; and

(b) if so, whether these have been made available to the public?

The Deputy Minister of Works, Housing and Supply (Shri Anil K. Chanda): (a) and (b). A statement giving the required information is laid on the Table. [See Appendix II, annexure No. 33].

Employees' State Insurance Act

1134. **Shri Kunhan:** Will the Minister of Labour and Employment be pleased to refer to the reply given to Unstarred Question No. 3294 on the 14th April, 1961 and state:

(a) the names of the employers against whom legal action under the Employees State Insurance Act, 1948 has been taken; and

(b) at what stage is the proceeding pending?

The Deputy Minister of Planning and Labour and Employment (Shri L. N. Mishra): (a) and (b).

S. No.	Name of the employer	Position as on 7-8-1961
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1.	Bitoo Confectionery	} Recovery made.
2.	Nutan Mudranalya	
3.	The Venus Cloth Processing Works	
4.	Shri Har Ambica Engg. Works.	
5.	Adler Sewing Machine	
6.	Jay Shri Traders(P) Ltd.	
7.	Janak Engg. Works	
8.	Ganesh Oil Mills	

9.	Sardar Spinning & Wvg. Co.	Recovery of Rs. 137.29 nP made from the Official Liquidator. Balance amount has been written off.
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S. No.	Name of the employer	Position as on 7-8-1961.
10.	Metro Textile Engg.	Since paid the dues except Rs. 99/- recovery for which is pending.
11.	Mistry mangaldas Iron & Brass.	Claim under Section 73-D of E.S.I. Act pending with the Collector.
12.	S. Mohmed Sharif Hajiji Factory.	
13.	Imperial Trunk Factory No. 2.	
14.	Nutan Bobbin Works.	Claim under Section 73-D of E.S.I. Act pending with the Collector.
15.	Mayoor Printery	
16.	Ambica Textile Wood Works.	
17.	Ambica Moulding & Engg. Co.	
18.	Khadi Udyog Sadhan Kendra	
19.	Allabux Abdulji Bolwalla	
20.	The Ahmedabad Pickers Ltd.	
21.	The Patel & Parmer Pickers Works.	
22.	Gujarat Cotton Co. Ltd.	Claim still pending with Official Liquidator.
23.	Krishna Pottery Works.	The employer was find. Paid the dues on 14-1-61.

Educated Unemployed in Punjab

1135. **Shri D. C. Sharma:** Will the Minister of **Labour and Employment** be pleased to state the number of persons employed from amongst the registered unemployed Graduates, intermediates and matriculates in Punjab during January to June, 1961?

The Deputy Minister of Labour (Shri Abid Ali):

Graduates	940
Intermediates	631
Matriculates	5,487

हस्तिनापुर में शरणाथियों के लिये मकान

११३६. श्री क० भ० मालवीय : क्या पुनर्वास तथा अल्पसंख्यक कार्य मंत्री यह बताने की कृपा करेंगे कि :

(क) क्या यह सच है कि सरकार हस्तिनापुर में बसे शरणाथियों को मकान बेच देने के प्रश्न पर विचार कर रही है ; और

(ख) यदि हां, तो किन शर्तों पर ?

पुनर्वास डायमंड्री (श्री पु० शे० नास्कर)

(क) और (ख) जी हां । इन अधिभोक्ताओं को मकान आरक्षित मूल्य पर दिये जा रहे हैं जिसका २० प्रतिशत पेशगी देना पड़ता है और शेष सात वर्षों में वार्षिक किस्तों द्वारा देना पड़ता है । यही प्रक्रिया चलती आ रही है ।

Export of Iron Ore

1137. **Shri D. C. Sharma:** Will the Minister of **Commerce and Industry** be pleased to state:

(a) the total quantity of Iron Ore exported in 1960;

(b) the total amount of foreign exchange earned thereby;

(c) the total estimated production in 1960;

(d) the percentage of exports on account of Indian firms during 1960; and

(e) the percentage of exports by non-Indians and Indians sent through British exchange banks during the above period?

The Deputy Minister of Commerce and Industry (Shri Satish Chandra): (a) and (b). 3.32 million tons, valued at Rs. 16.27 crores.

(c) 10.6 million tons.

(d) and (e). All exports of Iron ore are canalised through the State Trading Corporation and during 1960 were routed through the Indian banks.

Unemployed in Rajasthan

1138. **Shri Onkar Lal:** Will the Minister of **Labour and Employment** be pleased to state:

(a) the number of persons regis-

tered in the employment Exchanges in the year 1960-61 in Rajasthan;

(b) the number of unemployed graduates, intermediates, and matriculates for the above period; and

(c) the number of registered unemployed who were provided with jobs?

The Deputy Minister of Labour (Shri Abid Ali): (a) 1,16,874.

(b) Graduates	3,053
Intermediates	4,290
Matriculates	35,061

(c) 19,693.

Work and Orientation Centres in Rajasthan

1139. Shri Onkar Lal: Will the Minister of Labour and Employment be pleased to state:

(a) the number of Work and Orientation Centres in Rajasthan; and

(b) whether there is any proposal to increase the number of Centres during 1961-62?

The Deputy Minister of Planning and Labour and Employment (Shri L. N. Mishra): (a) Nil.

(b) No.

Workers' Education Centres in Rajasthan

1140. Shri Onkar Lal: Will the Minister of Labour and Employment be pleased to state:

(a) whether there is any proposal to increase the number of workers' Education Centres in Rajasthan during the year 1961-62; and

(b) if so, the number thereof?

The Deputy Minister of Labour (Shri Abid Ali): (a) No Workers' Education Centre has been opened in Rajasthan.

(b) Does not arise.

Outlay for Rajasthan

1141. Shri Onkar Lal: Will the Minister of Planning be pleased to state:

(a) whether the outlay for 1961-62 for Rajasthan State has been decided; and

(b) if so, the amount and the allotment made under different heads?

The Deputy Minister of Planning (Shri S. N. Mishra): (a) and (b). The Outlay for 1961-62 as reported by the Rajasthan Government under different heads is indicated in the Statement which is laid on the Table of the House. [See Appendix II, annexure No. 34].

East Pakistan Refugees Leaving Ghatta Ghatti Colony in Rajasthan

1142. Shri Onkar Lal: Will the Minister of Rehabilitation and Minority Affairs be pleased to state:

(a) whether it is a fact that some of the refugees from East Pakistan in Ghatta Ghatti colony of Kishanganj, Kota District of Rajasthan, have left this colony;

(b) if so, the number of such people;

(c) what are the reasons for leaving this colony?

(d) how many families are now residing in this colony;

(e) how much development has taken place in this colony so far; and

(f) what are the steps taken by Government for those families who have left that colony?

The Deputy Minister of Rehabilitation (Shri P. S. Naskar): (a) to (f). Information is being collected and will be laid on the Table of the Sabha as soon as it is received from the State Government.

Industrial Estates in Rajasthan

1143. Shri Onkar Lal: Will the Minister of **Commerce and Industry** be pleased to state:

(a) how many industrial estates have been set up in Rajasthan so far district-wise;

(b) whether there is any proposal to set up any new estates during the year 1961-62; and

(c) if so, the names and the number of such estates?

The Minister of Industry (Shri Manubhai Shah): (a) to (c). A statement is laid on the Table of the House. [See Appendix II, annexure No. 35].

Realisation of Loan from Refugees

1144. Shri Onkar Lal: Will the Minister of **Rehabilitation and Minority Affairs** be pleased to state:

(a) how much of the loan advanced for rehabilitation purposes, through the Rajasthan Government, to the displaced persons from West Pakistan, has been realised so far; and

(b) the balance still due?

The Deputy Minister of Rehabilitation (Shri P. S. Naskar): (a) Rs. 225.91 lakhs upto 31st March, 1961.

(b) Rs. 227.80 lakhs.

Expenditure on Education of Refugees in Rajasthan

1145. Shri Onkar Lal: Will the Minister of **Rehabilitation and Minority Affairs** be pleased to state the amount spent annually from 1956 to 1960 on all types of education for displaced persons in Rajasthan year-wise?

The Deputy Minister of Rehabilitation (Shri P. S. Naskar): The information has been called for from the Government of Rajasthan. When received,

it will be laid on the Table of the Sabha.

Ambar Charkhas in Rajasthan

1146. Shri Onkar Lal: Will the Minister of **Commerce and Industry** be pleased to state:

(a) the number of Ambar Charkhas distributed in Rajasthan during 1961-62 so far;

(b) the number of Charkhas which are in operation; and

(c) the total quantity of yarn produced therefrom?

The Minister of Industry (Shri Manubhai Shah): (a) to (c). The information is being collected and it will be laid on the Table of the Sabha in due course.

Plan Publicity

1147. Shri Onkar Lal: Will the Minister of **Information and Broadcasting** be pleased to state the total amount of money spent on plan publicity by Rajasthan Government during 1960-61 and 1961-62 so far district-wise?

The Minister of Information and Broadcasting (Dr. Keskar): The matter relates entirely to the State Government which is itself responsible for its plan publicity. It is understood that the total figure for the year 1960-61 is Rs. 8.86 lakhs. The figure for 1961-62 is not available.

Import Licences

1148. Shri Onkar Lal: Will the Minister of **Commerce and Industry** be pleased to state how many firms of Rajasthan have been black listed for indulging in mal-practices in obtaining export and import licences in 1961 so far?

The Minister of Commerce (Shri Kanungo): No firm of Rajasthan has been black listed during the year 1961 (Upto 11-8-1961).

Unsold Handloom Goods in Rajasthan

1149. Shri Onkar Lal: Will the Minister of **Commerce and Industry** be pleased to state:

(a) the present stock of unsold handloom goods in the co-operative sector in Rajasthan; and

(b) the steps taken to dispose of such unsold stock of handloom goods?

The Minister of Commerce (Shri Kanungo): (a) and (b). Information is being collected and will be laid on the Table of the House.

Small Scale Handloom Industries in Rajasthan

1150. Shri Onkar Lal: Will the Minister of **Commerce and Industry** be pleased to state:

(a) the number of Small Scale handloom industries started in Rajasthan during the Second Five Year Plan period with names of places;

(b) the total amount sanctioned by way of loans and grants for development of these industries and the break-up for each; and

(c) the expenditure incurred by the Rajasthan Government during the Second Five Year Plan period for this purpose?

The Minister of Commerce (Shri Kanungo): (a) to (c). Information is being collected and will be laid on the Table of the House.

Uranium in Udaipur

1151. { **Shri Yadav Narayan**
Jadhav:
Shri N. M. Deb:
Shri M. L. Dwivedi:

Will the **Prime Minister** be pleased to state:

(a) whether it is a fact that Uranium deposits have been found in Udaipur district of Rajasthan;

(b) if so, whether Government have made any preliminary survey of these deposits; and

(c) with what results?

The Prime Minister and Minister of External Affairs (Shri Jawaharlal Nehru): (a) Yes.

(b) and (c). Two uranium deposits in Rajasthan—one at Umra and the other at Udaisagar in Udaipur district have been found. Detailed investigations have already been taken in hand, and drilling and mining work on these two deposits is in progress. Details regarding their investigations have been published at pages 49-50 and 53 of the Annual Reports of the Department of Atomic Energy for the years 1959-60 and 1960-61 respectively.

Production of Fertilizers

1152. { **Shri D. C. Sharma:**
Shri P. C. Borooah:

Will the Minister of **Commerce and Industry** be pleased to refer to the reply given to Unstarred Question No. 4281 on the 2nd May, 1961 and state:

(a) whether the question of setting up of more units for fertilizer production has since been finalised;

(b) if so, the estimated cost involved; and

(c) the foreign exchange involved and how it is proposed to be met?

The Deputy Minister of Commerce and Industry (Shri Satish Chandra):

(a) In addition to the fertilizer factories already existing or under construction, a number of new schemes for the manufacture of fertilizers have been approved for being set up during the Third Plan period. A few more schemes are under examination and are likely to be approved. When this is done the total capacity, existing, under installation and approved for installation, will be a little over 1 million tons per annum in terms of Nitrogen.

(b) and (c). The new schemes that will be taken up under the 3rd Plan are estimated to cost about Rs. 240 crores about half of which will be in foreign exchange. The foreign exchange involved will be met partly by foreign investment and partly by foreign loans.

Training in Business Management

1153. **Pandit D. N. Tiwari:** Will the Minister of Commerce and Industry be pleased to state:

(a) whether there is a proposal to establish some additional Small Industries Service Institutes for giving training in business management; and

(b) if so, the places where they will be established?

The Minister of Industry (Shri Manubhai Shah): (a) and (b). While there is no proposal to establish any additional Small Industries Service Institute for giving training in business management, a Central Industrial Extension Training Institute is being set up at Hyderabad, the main function of which would be to impart training in industrial extension techniques mostly to the officers of the Small Scale Industries Organisation and officers of the Department of Industries of the State Governments and to Senior experienced personnel in the small and medium industries.

Second Indian Industries Fair

1154. { **Shri Goray:**
Shri P. C. Borooah:
Shri K. B. Malvia:

Will the Minister of Commerce and Industry be pleased to refer to the reply given to Starred Question No. 27 on the 15th February 1961 and state:

(a) whether Government have since received any intimation from U.K., U.S.A. and U.S.S.R. about the nature and extent of participation in the Second Industries Fair scheduled to be held on the Exhibition site at

Mathura Road, New Delhi from the 14th November 1961 to 1st January, 1962;

(b) if so, the details thereof;

(c) whether any kind of facility and assistance has been provided by Government to the Exhibition; and

(d) if so, the nature thereof?

The Deputy Minister of Commerce and Industry (Shri Satish Chandra):

(a) and (b). According to the information received from the Federation of Indian Chambers of Commerce and Industry both the U.S.A. and U.S.S.R. will be occupying the same area and Pavilions as in the World Agriculture Fair. The area of the plots taken by U.S.A., and U.S.S.R. are about 2 lakh sq. ft. and 1 lakh sq. ft. respectively. U.K. has booked an area of about 50,000 sq. ft. The nature of their participation is not yet definitely known.

(c) and (d). The exhibition site at Mathura Road is being made available on rent to the Federation for holding the Indian Industries Fair, 1961. Expenditure on the development of the site and the creation of assets thereon will be shared between Government and the Federation in the ratio of 2 : 1.

Fertilizer Plant at Itarsi

1155. { **Shri Goray:**
Shri Vidya Charan Shukla:
Shri Birendra Bahadur Singhji:

Will the Minister of Commerce and Industry be pleased to refer to the reply given to Unstarred Question No. 3773 on the 24th April, 1961 and state:

(a) whether the decision with regard to setting up of a fertilizer plant at Itarsi has since been taken; and

(b) if so, the details thereof?

The Deputy Minister of Commerce and Industry (Shri Satish Chandra):

(a) and (b). The party to whom a licence has been granted for setting up a Fertilizer factory in Madhya Pradesh has not yet submitted proposals regarding its location.

Tussar Silk Weavers in South India

1156. Shri Goray: Will the Minister of Commerce and Industry be pleased to state:

(a) whether it is a fact that the Tussar Silk Weavers in South India have lost the American market for their products; and

(b) whether Government have investigated the reasons for the same?

The Minister of Commerce (Shri Kanungo): (a) No, Sir.

(b) Does not arise.

Soap Manufacturers

1157 { **Shri Shree Narayan Das:**
Shri Radha Raman:

Will the Minister of Commerce and Industry be pleased to state:

(a) whether it is a fact that non-power soap manufacturers have to face frequent scarcity and non-availability of essential raw materials at reasonable prices;

(b) if so, the steps taken so far to remove these difficulties;

(c) whether it is a fact that indigenous raw materials are dearer than imported materials;

(d) if so, whether the question of providing necessary raw materials at prices comparable to imported materials through the State Trading Corporation for distribution to small units of soap manufacturers has been considered; and

(e) if so, with what result?

The Minister of Industry (Shri Manubhai Shah): (a) to (c). No specific complaint regarding scarcity of raw materials has been received. Imports of tallow, coconut oil and

palm oil for non-power units are allowed to the extent of 40 per cent. of their yearly requirements depending upon their past consumption. It is true that imported coconut oil, palm oil and tallow are somewhat cheaper than indigenous raw materials. However, full requirements in respect of these items would not be licensed for import in view of the tight foreign exchange position.

(d) and (e). The matter is under consideration on the basis of a representation received from the All India Non-Power Soap Makers' Association, Baidyanath, Bihar.

Soap Manufacturers

1158 { **Shri Shree Narayan Das:**
Shri Radha Raman:

Will the Minister of Commerce and Industry be pleased to state:

(a) whether it is a fact that non-power units of soap manufactures have to face hard competition against power units;

(b) whether any representation has been received for imposing a protective duty on power soap units;

(c) if so, the reaction of Government in this regard?

The Minister of Industry (Shri Manubhai Shah): (a) The products of the Non-power soap units do not compete with the products manufactured by organised power units.

(b) and (c). A representation from the All-India Non-power Soap Makers Association, Baidyanath, Deogarh, Bihar has been received. The matter is under consideration.

Crop of Coffee

1159. Shri D. C. Sharma: Will the Minister of Commerce and Industry be pleased to state:

(a) whether it is a fact that there has been a record crop of coffee this year;

(b) whether any new foreign markets for coffee export have been explored;

(c) if so, the result thereof; and

(d) the amount of foreign exchange earned during 1960-61 due to export of coffee?

The Minister of Commerce (Shri Kanungo): (a) Yes, Sir.

(b) and (c). Efforts are being made to find markets for Indian coffee in the United States of America and Turkey. Limited quantities of coffee have actually been exported to the United States of America in recent years. Steps are also being taken to popularise Indian coffee in Japan. It is, however, too early to indicate at this stage the results of these efforts.

(d) Rs. 7,22,41,551.

Industrial Projects with Russian Help

1160. { **Shri D. C. Sharma:**
Shri Harish Chandra
Mathur:

Will the Minister of Commerce and Industry be pleased to state:

(a) whether it is a fact that Russia has proposed to revise certain industrial projects for which Soviet financial and technical collaboration has already been committed under recent agreements signed by the two countries;

(b) if so, the names of the projects;

(c) the reasons for the same; and

(d) the reaction of Government thereto?

The Minister of Industry (Shri Manubhai Shah): (a) No, Sir.

(b) to (d). Do not arise.

Capital at Charge of Private Sector

1161. **Shri D. C. Sharma:** Will the Minister of Commerce and Industry be pleased to state:

(a) the up-to-date capital at charge of the private sector;

(b) whether details have been worked out of the surpluses which are likely to accrue from private sector enterprises during the course of Third Five Year Plan period; and

(c) if so, whether a statement will be laid on the Table?

The Minister of Industry (Shri Manubhai Shah): (a) Complete information is not available in regard to all the segments of the Private Sector. However, from the information given in the Reserve Bank of India Bulletins the capital at charge of Joint Stock Companies in the private sector is estimated to be Rs. 1090 crores in 1959. More up-to-date information is not available.

(b) Yes, Sir. The surplus likely to be available from private sector enterprises for investment in Industrial and mineral development during the Third Plan period is estimated to be Rs. 600 crores.

(c) This information is available in the Report on the Third Five Year Plan.

Return of Villagers Kidnapped by Pakistanis

1162. **Shri D. C. Sharma:** Will the Prime Minister be pleased to refer to the reply given to Starred Question No. 94 on the 13th March, 1961 and state the progress made so far in getting back the 4 villagers kidnapped by Pakistanis near Balakot village border in Jammu?

The Prime Minister and Minister of External Affairs (Shri Jawaharlal Nehru): Government are awaiting information from the local authorities.

Subsidy for Housing Programme

1163. **Shri D. C. Sharma:** Will the Minister of **Works, Housing and Supply** be pleased to state the total amount of loans and subsidy proposed to be given to the State Governments during the Third Five Year Plan period for their housing programmes and how much of this will be under Middle-Income Group Housing Scheme?

The Deputy Minister of Works, Housing and Supply (Shri Anil K. Chanda): A statement showing the required information is laid on the Table of the House. [See Appendix II, annexure No. 36].

Productivity Team on Sugar

1164. **Shri Ram Krishan Gupta:** Will the Minister of **Commerce and Industry** be pleased to refer to the reply given to Unstarred Question No. 266 on the 20th February, 1961 and state:

(a) whether the Indian Productivity Team on sugar has submitted its report; and

(b) if so, what are the main recommendations?

The Minister of Industry (Shri Manubhai Shah): (a) No, Sir.

(b) Does not arise.

'Swing Credit Limit'

1165. **Shri Ram Krishan Gupta:** Will the Minister of **Commerce and Industry** be pleased to refer to the reply given to Unstarred Question No. 267 on the 20th February, 1961 and state:

(a) whether the Banking arrangements have been finalised; and

(b) if so, the steps taken to increase the swing credit limit in case of Burma?

The Deputy Minister of Commerce and Industry (Shri Satish Chandra): (a) No, Sir.

(b) Does not arise.

848 (Ai) L.S.D.—4.

Factory Building Layout

1166. { **Shri Ram Krishan Gupta:**
Shri Chuni Lal:
Shri P. C. Borooah:
Sardar Iqbal Singh:

Will the Minister of **Commerce and Industry** be pleased to refer to the reply given to Starred Question No. 1775 on the 27th April, 1961 and state:

(a) whether Government have examined the recommendations in the report of the team sent to study the technique of factory building layout and construction under the Technical Co-operation Mission;

(b) if so, the results thereof; and

(c) the action taken thereon?

The Minister of Industry (Shri Manubhai Shah): (a) to (c). The Team was sent abroad by the National Productivity Council which is an autonomous organisation. The Council has brought the recommendations of this Team to the notice of various interests in the country such as Associations, Federations, Chambers of Commerce, Local Productivity Councils, Chief Inspectors of Factories of different States, Director of Industries of different States, Team Members and the concerned Departments of Government of India for implementing the recommendations to the extent feasible. The question of implementation of the recommendations by the concerned authorities is being pursued by the National Productivity Council.

Heavy Electricals Ltd., Bhopal

1167. { **Shri Ram Krishan Gupta:**
Shri Chuni Lal:

Will the Minister of **Commerce and Industry** be pleased to state:

(a) whether it is a fact that the members of the security staff of the Heavy Electricals at Bhopal went on strike on the 27th April, 1961;

(b) if so, the cause of the strike; and

(c) the action taken thereon?

The Minister of Industry (Shri Manubhai Shah): (a) to (c). A statement is laid on the Table of the House. [See Appendix II, annexure No. 37].

Stock of Cotton Cloth in Amritsar

1168. Shri Ram Krishan Gupta: Will the Minister of Commerce and Industry be pleased to state:

(a) whether it is a fact that huge stock of cotton cloth has accumulated in Amritsar cloth market; and

(b) if so, the steps taken or proposed to be taken to dispose it off?

The Minister of Commerce (Shri Kanungo): (a) No specific report about the accumulation of cotton cloth in Amritsar market has been received by Government.

(b) Does not arise.

Export of Artificial Silk Rayon to East Africa

**1169. { Shri Ram Krishan Gupta:
Shri Pangarkar:**

Will the Minister of Commerce and Industry be pleased to refer to the reply given to Starred Question No. 149 on the 20th February, 1961 and state:

(a) whether Government have received the report of the Delegation to West Asian and East African Countries sponsored by the Silk and Rayon Textiles Export Promotion Council;

(b) if so, whether Government have considered the report;

(c) if so, the result thereof; and

(d) the steps taken or proposed to be taken to increase its export?

The Minister of Commerce (Shri Kanungo): (a) Yes, Sir.

(b) The recommendations are under consideration.

(c) and (d). Do not arise.

Housing Board for Punjab

1170. Shri Ram Krishan Gupta: Will the Minister of Works, Housing and Supply be pleased to refer to the reply given to Unstarred Question No. 283 on the 20th February, 1961 and state:

(a) whether Government have discussed the proposal for setting up a Housing Board with the Punjab Government; and

(b) if so, the result thereof?

The Deputy Minister of Works, Housing and Supply (Shri Anil K. Chanda): (a) Yes.

(b) The matter is still under the consideration of the State Government

Night Shelter in Ahmedabad

1171. Shri Ram Krishan Gupta: Will the Minister of Works, Housing and Supply be pleased to state the nature of progress made so far in construction of a two-storeyed building providing night shelter for people at Ahmedabad?

The Deputy Minister of Works, Housing and Supply (Shri Anil K. Chanda): The Government of Gujarat who have to implement the project state that the question regarding the construction of the night-shelter at Ahmedabad is under their consideration and will be taken up after completing the requisite formalities.

उत्तर प्रदेश के पर्वतीय क्षेत्रों का विकास

११७२. { श्री भक्त वरदान :
श्री बी० चं० शर्मा :
सरदार इकबाल सिंह :

क्या योजना मंत्री २८ फरवरी, १९६१ के तारांकित प्रश्न संख्या ३७६ के उत्तर के संबंध में यह बताने की कृपा करेंगे कि उत्तर प्रदेश सरकार ने अपने पर्वतीय क्षेत्रों के विकास के बारे में परामर्श देने के लिए जो समिति नियुक्त की थी उसने अपने कार्य में अब तक क्या प्रगति की है ?

योजना उपमंत्री (श्री श्या० नं० मिश्र) :
समिति के कार्य की रिपोर्ट के बारे में राज्य सरकार को लिखा गया है। रिपोर्ट की प्रतीक्षा की जा रही है।

Rescue Station at Kothagudium

1173. **Shri T. B. Vittal Rao:** Will the Minister of **Labour and Employment** be pleased to state:

(a) when the Rescue Station at Kothagudium will be established;

(b) when the construction of the building will be taken up; and

(c) the amount allotted for the same?

The Deputy Minister of Planning and Labour and Employment (Shri L. N. Mishra): (a) A Rescue Station was opened at Kothagudium on the 21st July, 1961 in a rented building.

(b) After the necessary land has been acquired for which negotiations are being conducted.

(c) A provision of Rs. 2,40,000 has been made in the budget for 1961-62 for construction of buildings for the Rescue Stations at Parasia and Kothagudium.

Hospital at Madras Under Employees' State Insurance Corporation

1174. { **Shri T. B. Vittal Rao:**
Shri Tangamani:

Will the Minister of **Labour and Employment** be pleased to state:

(a) the reasons for the delay in the completion of the building for 100 bed hospital at Madras by the Employees' State Insurance Corporation;

(b) whether the equipment for the hospital has since been ordered; and

(c) when the hospital is likely to be opened for admission?

The Deputy Minister of Planning and Labour and Employment (Shri L. N. Mishra): (a) Short and irregular supply of steel and cement.

(b) Yes.

(c) By the end of 1961. At present the hospital is functioning in a rented building.

Water Supply in Coal Fields

1175. { **Shri Kunhan:**
Shri T. B. Vittal Rao:

Will the Minister of **Labour and Employment** be pleased to state:

(a) whether any high level Committee to go into the question of water supply in the coal fields has been appointed;

(b) if so, whether the Committee has submitted its report; and

(c) if not, when the report is likely to be received?

The Deputy Minister of Planning and Labour and Employment (Shri L. N. Mishra): (a) No.

(b) and (c). Do not arise.

Hospital in Singareni Collieries

1176. { **Shri Kunhan:**
Shri T. B. Vittal Rao:

Will the Minister of **Labour and Employment** be pleased to state:

(a) what are the reasons for the delay in the construction of a Regional Hospital at Godavari Khani, Singareni Collieries, Andhra Pradesh;

(b) when the construction is likely to be commenced; and

(c) when it is likely to be completed?

The Deputy Minister of Planning and Labour and Employment (Shri L. N. Mishra): (a) Land has not yet become available.

(b) As soon as land becomes available.

(c) In about 18 months from the date of commencement of the work.

उत्तर प्रदेश के पिछड़े क्षेत्रों का विकास

११७७. श्री भक्त दर्शन : क्या योजना मंत्री ५ मई, १९६१ के अतारांकित प्रश्न संख्या ४६२४ के उत्तर के संबंध में यह बताने की कृपा करेंगे कि :

(क) उत्तर प्रदेश के प्रत्येक पिछड़े हुए क्षेत्र के विकास के बारे में जो आंकड़े वर्ष १९६०-६१ व वर्ष १९६१-६२ के लिए एकत्र किए जा रहे थे, क्या इस बीच वे प्राप्त हो गए हैं ;

(ख) यदि हां, तो क्या उस का एक विस्तृत विवरण सभा-पटल पर रखा जायेगा ; और

(ग) इन क्षेत्रों के विकास कार्य में और तेजी लाने के लिए कौन-कौन सी विशेष कार्यवाही की जा रही है ?

योजना उपमंत्री (श्री श्याम नं० मिश्र) :

(क) और (ख). सन् १९६०-६१ के सम्बन्ध में सूचना योजना आयोग के जापन संख्या पी०सी०(पी) ११-१९-६१ दिनांक २० जून, १९६१ में, दिनांक ५ मई, १९६१ को पूछे गए अतारांकित प्रश्न संख्या ४६२४ के उत्तर से उत्पन्न आस्वासान की पूर्ति में पहले ही दी जा चुकी है ।

राज्य सरकार से सन् १९६१-६२ के सम्बन्ध में सूचना की प्रतीक्षा की जा रही है ।

(ग) पर्वतीय क्षेत्रों के विकास के लिए बनायी गयी खास योजनाओं पर विशेष निगरानी रखी जा रही है और प्रगति के पर्यवेक्षण एवं अड़चनों को दूर करने की व्यवस्था की गई है ।

बृह्मण्ड किरण अनुसंधान केन्द्र

११७८. श्री भक्त दर्शन : क्या प्रज्ञान मंत्री ३० नवम्बर, १९६० के अतारांकित प्रश्न संख्या १०४० के उत्तर के संबंध में यह

बताने की कृपा करेंगे कि गुलमर्ग (काश्मीर) में एक बृह्मण्ड किरण अनुसंधान केन्द्र स्थापित करने की दिशा में अब तक क्या प्रगति हुई है ?

प्रज्ञान मंत्री तथा वैदेशिक-कार्य मंत्री (श्री जवाहरलाल नेहरू) : उत्तुंग अंतरिक्ष बृह्मण्ड किरण अनुसंधान केन्द्र, गुलमर्ग की प्रयोगशाला और उप-सहायक इमारतों का निर्माणकार्य जोरों से चल रहा है और आशा है कि इमारत अगले खुले मौसम तक पूरी हो जायेगी जैसा कि ३० नवम्बर, १९६० के अतारांकित प्रश्न संख्या १०४० के भाग (ख) के उत्तर में कहा गया है ।

पंजाब में पर्वतीय जाति का विकास

११७९. श्री भक्त दर्शन : क्या योजना मंत्री २ मई, १९६१ के अतारांकित प्रश्न संख्या ४२५८ के उत्तर के संबंध में यह बताने की कृपा करेंगे कि :

(क) वर्ष १९६१-६२ में पंजाब के पर्वतीय क्षेत्रों के विशेष विकास के लिए जो धनराशियां स्वीकृत की जाने वाली थीं क्या इस बीच उन्हें अन्तिम रूप दे दिया जा चुका है ; और

(ख) यदि हां, तो क्या उनके बारे में एक विस्तृत विवरण सभा-पटल पर रखा जायेगा ?

योजना उपमंत्री (श्री श्याम नं० मिश्र) :

(क) और (ख). पूरी सूचना की प्रतीक्षा की जा रही है ।

Heavy Electricals Ltd., Bhopal

1180. Shri S. M. Banerjee: Will the Minister of Commerce and Industry be pleased to state:

(a) whether there are no service rules for the employees of Heavy Electricals Ltd., Bhopal;

(b) if so, whether such rules are being framed; and

(c) whether workers' representatives have been or are being consulted?

The Minister of Industry (Shri Manubhai Shah): (a) to (c). In the case of staff governed by the Factories Act, i.e. Industrial Workers, Standing Orders have been compiled and are under issue. These Standing Orders are subject to certification by the Competent Authority and liable to such modifications as may be required by this Authority. A parallel set of rules applicable to all other non-industrial employees of Heavy Electricals Ltd., have also been compiled and will be issued simultaneously with the Standing Orders.

2. Under the provisions of the Industrial Employment Standing Orders Act (1946), the employer has to submit draft Standing Orders to the Competent Certifying Authority and it is left to this Competent Certifying Authority to forward a copy of the Standing Orders to the registered Trade Unions of workmen in the prescribed manner. Thus, employers are not required to consult the workers' representatives.

3. The draft Standing Orders of Heavy Electricals (India) Ltd., are under consideration of the Regional Labour Commissioner (Central), Jabalpur, who is the Competent Certifying Authority.

Heavy Electricals Ltd., Bhopal

1181 Shri S. M. Banerjee: Will the Minister of Commerce and Industry be pleased to state:

(a) whether the Associated Electrical Industries at Heavy Electricals Ltd., Bhopal have refused to put their seals after testing the switch gears;

(b) if so, the reason for the same;

(c) whether material is now being imported from U.K.

(d) whether U.N.O. has been approached in this matter to effect early supply of material; and

(e) whether production in Heavy Electricals Ltd., is likely to be delayed as a result of delayed supply?

The Minister of Industry (Shri Manubhai Shah): (a) to (c). In accordance with the agreement entered into with Mrs. Associated Electrical Industries Ltd., the Heavy Electricals (India) Ltd., are not required to affix A.E.I. seals to the products manufactured in the Bhopal factory. They will have, however, to show on all labels of their products made to A.E.I. specifications "Manufactured in India under A.E.I. Licence".

The Bhopal factory are now implementing a targetted production programme of the value of Rs. 3.5 crores including the manufacture of switch-gears, controlgears, transformers etc., to be achieved by March, 1962. For achieving this target, they have arranged to import such of those raw materials and components as cannot indigenously be arranged for or in acute short supply in the country, the delay in procurement of which would seriously give a set back to the production in the factory. U.N.O. have not been approached for assistance in the procurement of raw materials.

Production in the factory at Bhopal is proceeding according to schedule.

Subvention to Nepal

1182 Shri Ajit Singh Sarhadi: Will the Prime Minister be pleased to state:

(a) whether it is a fact that Nepal has approached the Central Government for increase subvention due to the increase in the excise duties; and

(b) if so, the nature of the request made and the Government of India's reaction thereto?

The Prime Minister and Minister of External Affairs (Shri Jawaharlal Nehru): (a) and (b). Under the present arrangements Central excise duties levied on goods exported from India to Nepal are refunded to the Government of Nepal. No request has

been received from the Government of Nepal for any increase in this subvention.

Press Trust of India

1183. Shri Ajit Singh Sarhadi: Will the Minister of Information and Broadcasting be pleased to state:

(a) whether Indian Federation of Working Journalists has approached the Centre for converting the Press Trust of India into Public Corporation; and

(b) if so, the reaction of the Government of India thereon?

The Minister of Information and Broadcasting (Dr. Keskar): (a) Government have received a copy of the resolution passed by the Annual Conference *inter alia*, emphasised the urgency of Working Journalists held in the last week of May at Trivandrum which, *inter alia*, emphasised the urgency of converting the Press Trust of India into a Public Corporation.

(b) This is a matter which is primarily the concern of the shareholders of the Press Trust of India. Legally, Government cannot convert the Press Trust of India into a public Corporation.

Export of Non-Traditional Items

1184. Shri Pangarkar: Will the Minister of Commerce and Industry be pleased to state:

(a) whether it is a fact that two key members of President Nasser's cabinet visited India with a view to promote the exports of non-traditional items; and

(b) if so, the outcome of their visit to India?

The Deputy Minister of Commerce and Industry (Shri Satish Chandra):

(a) No, Sir.

(b) Does not arise.

Krishna Menon Committee on State Undertakings

1185. { Shri T. B. Vittal Rao:
Shri Ram Krishan Gupta:
Shri Rajendra Singh:

Will the Minister of Commerce and Industry be pleased to state:

(a) whether any decision has been taken regarding the recommendation of the Krishna Menon Committee on State Undertakings for an 'inbred' board of management composed of directors drawn entirely from within an undertaking; and

(b) if so, what is the decision of Government?

The Minister of Industry (Shri Manubhai Shah): (a) and (b). The entire report and all the recommendations of the Krishna Menon Committee are under the consideration of Government.

Companies (Amendment) Act, 1960

1186. Shri Damani: Will the Minister of Commerce and Industry be pleased to state the number of Companies which have approached the Registrars of Companies for extension of time for holding Annual General Meetings, since they could not hold the Annual General Meeting within six months as required under Section 210 as amended by the Companies (Amendment) Act, 1960 and the number of cases in which the extension requested has been refused?

The Minister for Commerce (Shri Kanungo): Upto 30-6-1961, 2854 companies approached the Registrars of Companies for extension of time for holding Annual General Meetings since they could not hold these meetings within six months of the close of their financial years as required under Section 210 of the Companies Act, 1960, as amended by the Companies (Amendment) Act, 1960, and such requests were refused in 201 cases.

Registered Unemployed in Bihar

1187. Shri Bibhuti Mishra: Will the Minister of Labour and Employment be pleased to state:

(a) the number of persons registered in the Employment Exchanges upto the 1st July, 1961 in Bihar;

(b) the number of unemployed graduates, intermediates and matriculates according to the census of 1961; and

(c) the number of science and medical graduates who are unemployed according to the census of 1961?

The Deputy Minister of Labour (Shri Abid Ali): (a) The number on the Live Register was 99,296.

(b) and (c). The information is not available.

Charges Against Embassy Officials in Bonn

1188. Shrimati Renu Chakravarty: Will the Prime Minister be pleased to refer to the reply given to Unstarred Question No. 459 on the 23rd February, 1961 and state:

(a) whether the departmental proceedings against a former charge d'affaires at Indian Embassy at Bonn have been completed;

(b) what are the charges against him;

(c) the findings of the departmental enquiry; and

(d) the action taken by Government?

The Prime Minister and Minister of External Affairs (Shri Jawaharlal Nehru): (a) Yes.

(b) The charges were connected with the purchase of a carpet for his official residence at his previous place of posting. He was charged in the main with misappropriation of a small amount of the sum sanctioned for the carpet, and gross negligence in dealing with government property.

(c) The departmental enquiry found the main charges established against him.

(d) After careful consideration of all the evidence produced, the Government concluded that the officer's *maia fides* had not been proved beyond doubt; though they found him guilty of carelessness in dealing with government property. They, therefore, exonerated him from the charge of wilful misappropriation of government funds or misconduct. And taking into account the punishment the officer had already undergone for his lapses in dealing with government property by the long period of suspense to which he was subjected, and the severe monetary loss he had suffered during the course of the enquiry of more than two years, they have allowed him to resume duty in the grade in which he was when he went on leave pending the enquiry. The officer's promotion has also been held up. It will only be decided on his service performance during the next year or two.

Herobhanga Scheme II

1189. Shrimati Renu Chakravarty: Will the Minister of Rehabilitation and Minority Affairs be pleased to refer to the reply given to Unstarred Question No. 2160 on the 21st December, 1960 and state:

(a) whether Herobhanga Scheme II has been sanctioned and taken up for implementation; and

(b) if so, the progress in the matter?

The Deputy Minister of Rehabilitation (Shri P. S. Naskar): (a) and (b). The scheme is still under consideration.

Aluminium Factory near Koyana Project

1190. Shri Assar: Will the Minister of Commerce and Industry be pleased to state:

(a) whether any progress has been made towards the setting up of any

Aluminium Factory near Koyana Pro-
ject;

(b) whether any site has been selected; and

(c) if so, the details thereof?

The Minister of Industry (Shri Manubhai Shah): (a) The Indian Company which has been granted a licence under the Industries (Development and Regulation) Act, 1951, for the setting up of an aluminium smelter in the Koyana Region is still negotiating in connection with technical and financial collaboration for the scheme.

(b) and (c). According to the terms of the licence issued under the Industries (Development and Regulation) Act, 1951, the undertaking will be located at Pophli, near Chiplun in Ratnagiri District (Maharashtra).

Firms Registered with D.G.S. & D.

1191. { **Shri B. Das Gupta:**
Shri Aurobindo Ghosal:

Will the Minister of Works, Housing and Supply be pleased to state:

(a) the number of firms registered with the Directorate General of Supplies and Disposals which makes purchases for Central and State Governments in 1959-60;

(b) the number of applications received for registration and the number approved; and

(c) the number of foreign and Indian firms?

The Minister of State in the Ministry of Works, Housing and Supply (Dr. B. Gopala Reddi): (a) 1849 firms were registered during 1959-60.

(b) 2175 applications were received. 1849 firms were registered.

(c) (i) Number of applications received during 1959-60.
1221 foreign firms.
959 Indian firms.

(ii) Number of firms registered

during 1959-60.

1182 foreign firms

667 Indian firms.

Exports to Canada

1192. { **Shri B. Das Gupta:**
Shri Aurobindo Ghosal:

Will the Minister of Commerce and Industry be pleased to state:

(a) whether the Indian goods enjoy preferential rates of duty in Canada; and

(b) if so, what steps have been taken to boost up exports to Canada?

The Minister of Commerce (Shri Kanungo): (a) Yes, Sir. Indian goods have been enjoying this preference for a very long period.

(b) Prospects of increasing our exports to Canada are constantly being explored. In particular, the following measures have been taken during the last year:—

(i) A delegation of the Engineering Export Promotion Council visited Canada.

(ii) A Trade Mission was opened in Vancouver, British Columbia, in order to take care of our commercial interests in that area.

Persons Registered at Employment Exchange, Agartala

1193. **Shri Dasaratha Deb:** Will the Minister of Labour and Employment be pleased to state:

(a) the number of unemployed registered at Employment Exchange, Agartala, during the last 3 years;

(b) the number of candidates recruited by Tripura Territorial Council and Tripura Administration during this period through Employment Exchange;

(c) whether this number is satisfactory; and

(d) if not, the reasons of employment being given without going through the Employment Exchange?

The Deputy Minister of Labour (Shri Abid Ali): (a) 15,959 during 1958, 1959 and 1960.

(b) Tripura Administration—1243
Tripura Territorial Council—319

(c) Yes.

(d) Does not arise.

Collaboration Agreements with Hungarian Parties

1194. Shri Morarka: Will the Minister of **Commerce and Industry** be pleased to state:

(a) whether 4 collaboration agreements with Hungarian parties have been concluded recently;

(b) if so, the names of the parties and the schemes covered by them; and

(c) what are the main terms of these contracts?

The Minister of Industry (Shri Manubhai Shah): (a) to (c). Yes, Sir. Six proposals for collaboration with Hungarian firms have been approved. Details of these agreements are being collected and will be laid on the Table of the House.

Titanium Factory in Trivandrum

1195. Shri A. K. Gopalan: Will the Minister of **Commerce and Industry** be pleased to state:

(a) whether there is any new proposal for the expansion of the Titanium Factory at Trivandrum;

(b) if so, what are the details of the scheme;

(c) whether any foreign collaboration is envisaged; and

(d) what are the terms of the proposed foreign collaboration?

The Minister of Industry (Shri Manubhai Shah): (a) to (d). M/s. Travancore Titanium Products Limited, Trivandrum were granted a licence in April last for effecting a substantial expansion from the earlier licensed capacity of 6500 tons per annum of Titanium Dioxide (both Anatase and Rutile Grades) to 24500 tons per annum. The expansion is for the Rutile Grade. The overall capital cost of the plant and machinery required by the firm is of order of Rs. 3 crores of which equipment worth Rs. 1.7 crores may have to be imported. Another sum of Rs. 1 crore will be required as working capital. The expansion scheme of the firm has been approved subject to certain conditions such as export of 50 per cent of the production, use of indigenous raw materials, ceiling of royalty payments etc. The scheme is expected to provide additional employment to about 200 persons. The scheme also envisages foreign collaboration and the firm is, at present, negotiating the terms.

Recommendation of Rubber Board

1196. Shri Jinachandran: Will the Minister of **Commerce and Industry** be pleased to refer to the reply given to Unstarred Question No. 3759 on the 24th April, 1961 and state:

(a) whether any recommendation has since been received from the Rubber Board for consideration of the question of implementation of the recommendations of the Second Pay Commission for certain posts under the Board; and

(b) if so, what are the decisions of Government and when they will be implemented?

The Minister of Commerce (Shri Kanungo): (a) Yes, Sir.

(b) It has been decided to give effect to the revised scales of pay from 1-7-1959.

New Rubber Plantation

1197. Shri Jinachandran: Will the Minister of **Commerce and Industry** be pleased to state:

(a) whether it is a fact that Government have sanctioned loan scheme for new rubber plantations on the recommendations of the **Rubber Board**; and

(b) if so, whether the scheme has been brought into operation?

The Minister of Commerce (Shri Kanungo): (a) and (b). A scheme of loan assistance to existing small growers for new planting of rubber has been sanctioned. The rules regulating the grant of such loans have been recently finalised, and the scheme is expected to be brought into operation shortly.

Expenses on Prime Minister's Manali Trip

1198. Shri Arjun Singh Bhaduria: Will the **Prime Minister** be pleased to state:

(a) whether the expenses of the holiday trip of Shri Nehru to Manali will be borne by himself or the Government; and

(b) if any expenses have been borne by the Government, the total amount thereof?

The Prime Minister and Minister of External Affairs (Shri Jawaharlal Nehru): (a) Yes, the expenditure was borne by the Prime Minister himself.

(b) No part of the Prime Minister's personal expenditure during his stay at Manali was borne by Government.

Fellowship on Workers' Education

1199. { **Shri Indrajit Gupta:**
Shri Narayanankutty Menon:

Will the Minister of **Labour and Employment** be pleased to state:

(a) whether **International Labour Organisation**, has awarded fellowship on workers' education during the **Second Five Year Plan** period;

(b) if so, how many;

(c) the basis on which the selection was made; and

(d) the names of the candidates selected and the names of the organisation to which they belong?

The Deputy Minister of Labour (Shri Abid Ali): (a) Yes.

(b) Two.

(c) Not communicated to us.

(d) 1. Shri K. K. B. Chougule, I.N.T.U.C.

2. Shri N. Vaidyanathan, Teacher-Administrator, Central Board for Workers' Education.

Service of Beef in Ashoka Hotel

1200. { **Shri Vajpayee:**
Shri Bibhuti Mishra:
Shri Assar:
Shri Naval Prabhakar:
Shri P. G. Deb:
Shri Arjun Singh
Bhaduria:
Dr. Ram Subhag Singh:
Shri Prakash Vir Shastri:

Will the Minister of **Works, Housing and Supply** be pleased to state:

(a) whether the Directors of **Ashoka Hotel** have reconsidered their policy of serving beef to their guests; and

(b) if so, the decision taken?

The Deputy Minister of Works, Housing and Supply (Shri Anil K. Chanda): (a) and (b). The Management of **Ashoka Hotels Ltd.** has decided to discontinue the service of beef, in any form whatsoever, in the **Ashoka Hotel** with effect from the 1st July, 1961.

Bomb Explosions in Jammu

1201. { **Shri Agadi:**
Shri Sugandhi:
Shri Ajit Singh Sarhadi:
Shri Assar:
Shri D. C. Sharma:

Will the **Prime Minister** be pleased to state:

(a) whether it is a fact that during the last visit of the Kashmir Premier Bakshi Gulam Mohammed to old Samba-Kathua Road at Plura in Jammu, bombs planted on the road by foreign saboteurs exploded;

(b) if so, how many persons were killed and injured;

(c) whether it is a fact that greater number of explosions have occurred during the first five months of 1961 than during the corresponding period of 1960; and

(d) if so, what action has been taken to check the saboteurs?

The Prime Minister and Minister of External Affairs (Shri Jawaharlal Nehru): (a) and (b). On May 19, 1961 two bombs planted by saboteurs from Pakistan on the old Kathua Road exploded, resulting in the death of a woman and injuries to her eight years old son.

(c) Yes Sir. During the first five months of 1961, 39 cases of bomb explosions were reported from Jammu and Kashmir as against 32 during the corresponding period of 1960.

(d) On being intercepted, three saboteurs from Pakistan lost their lives in armed encounters with the police.

Literature Regarding China's Aggression on our Borders

1202. **Shri Dinesh Singh:** Will the Minister of **Information and Broadcasting** be pleased to state:

(a) whether any literature has been published in Indian languages to inform the public about the facts con-

cerning China's aggression on our borders; and

(b) If so, the number of such publications and the languages in which they have been published?

The Minister of Information and Broadcasting (Dr. Keskar): (a) Yes, Sir. Three pamphlets have been published in the Indian languages to inform the public about the facts concerning China's aggression on our borders viz., 'India China Relations', 'India China Border Problem' and 'Summary of the Official Report on India China Boundary Question'.

(b) A statement is laid on the Table of the House. [See Appendix II, annexure No. 38].

Export of Pashmina Wool

1203. **Shri P. C. Borooah:** Will the Minister of **Commerce and Industry** be pleased to state:

(a) the amount of Pashmina wool exported during each of the past five years and the foreign exchange earning thereby;

(b) whether Government have been considering the question of banning the export of Pashmina wool and

(c) if so, the reasons therefor?

The Deputy Minister of Commerce and Industry (Shri Satish Chandra):

(a) Export statistics of Pashmina wool prior to November, 1957, are not available. Exports from November, 1957, to June, 1961, were as follows:

Period	Qty. (in Kgs.)	Value (in Rs.)
Nov.-Dec. 1957
1958	87,193	13,68,195
1959	221,591	40,45,729
1960	31,809	6,23,406
1961 (Jan. to June 1961)	6,055	56,809

(b) No, Sir.

(c) Does not arise

Spindlage for Worsted Wool

1204. Shri P. C. Borooah: Will the Minister of Commerce and Industry be pleased to state:

(a) what is the present spindlage for worsted wool in the different states in the country;

(b) whether government have decided not to sanction any more spindles for worsted wool in any part of the country except in Kashmir under the Third Five Year Plan; and

(c) what are the reasons for this decision?

The Minister of Commerce (Shri Nityanand Kanungo): (a) to (c). A statement is laid on the Table of the House. [See Appendix II, annexure No. 39].

Export of Engineering Industry Goods

1205. Shri P. C. Borooah: Will the Minister of Commerce and Industry be pleased to refer to the reply given to Unstarred question No. 2261 on the 24th March, 1961 and state:

(a) whether Government have since taken a decision on the specific demands of the Chairman of the Engineering Export Promotion Council to offer incentives to promote export of engineering industry goods; and

(b) if so, what action has since been taken in pursuance thereof?

The Deputy Minister of Commerce and Industry (Shri Satish Chandra): (a) and (b). Government have already set up a Freight Investigation Board and the Council has been asked to refer specific cases for reduction in shipping freights to it with proper justification for the demand. The import entitlement provided under the current Export Promotion Scheme for Engineering goods is sufficiently liberal and no further increase is contemplated at present. The benefits under the Scheme have, however, been ex-

tended to exporters who are not manufacturers themselves provided certain conditions are fulfilled. Other questions such as the one relating to reduction in prices of iron and steel are under consideration.

Jute Industry

1206. Shri P. C. Borooah: Will the Minister of Commerce and Industry be pleased to state:

(a) whether Government have taken notice of the reported resolution of the Bengal Jute Mill Worker's Union, passed in June 1961 urging Government to nationalise the Jute Industry;

(b) if so, what were the reasons advanced by them for their demand; and

(c) what is Government's decision on the demands?

The Minister of Commerce (Shri Kanungo): (a) Yes, Sir.

(b) In passing the resolution, the Union seems to have been mainly influenced by the adverse effects likely to be caused by the decision of the Indian Jute Mills Association to curtail working hours and to observe block closure of mills in the months of June and July on the employment situation.

(c) No action is proposed to be taken on this demand.

Manufacture of Sewing Machines

1207. Shri Daljit Singh: Will the Minister of Commerce and Industry be pleased to state:

(a) the number of sewing machines manufactured in India during the First half of 1961 (State-wise); and

(b) the number of sewing machines exported during the same period?

The Minister of Industry (Shri Manubhai Shah): (a) and (b). A statement is laid on the Table of the House. [See Appendix II, annexure No. 40].

Import of Dry Fruits from Middle East Countries

1208. Shri Daljit Singh: Will the Minister of **Commerce and Industry** be pleased to state the value of dates dry fruits imported by sailing vessels from Middle East Countries during the first half of the year 1961?

The Minister of Commerce (Shri Kanungo): Rs. 84 lakhs.

Export of Coffee and Tea

1209. Shri Daljit Singh: Will the Minister of **Commerce and Industry** be pleased to state how much progress has been there in the export of Tea and Coffee during the last six months?

The Deputy Minister of Commerce and Industry (Shri Satish Chandra): Exports of Indian tea during the first six months of 1961 are estimated at 145.7 million lbs against 132.8 million lbs during the corresponding period of 1960.

Exports of coffee during the six months ending March, 1961 were 12868 metric tonnes against 6707 metric tonnes during the corresponding six months ending March 1960. Later figures are not yet available.

Industrial Training Institutes in Punjab

1210. Shri Daljit Singh: Will the Minister of **Labour and Employment** be pleased to state:

(a) the number of Industrial Training Institutes under the Craftsmen Training Scheme run by the Centre which are working in Punjab;

(b) the present strength of trainees in those institutes; and

(c) the target fixed for the Third Five Year Plan Period?

The Deputy Minister of Planning and Labour and Employment (Shri

L. N. Mishra): (a) Seventeen (including Vocational Training Centres for Displaced Persons) as on 30-6-1961.

(b) 3,567.

(c) 4,424.

Economic Division in E.A. Ministry

1211. Shri Ajit Singh Sarhadi: Will the **Prime Minister** be pleased to state:

(a) whether the Ministry of External Affairs is having an Economic Division; and

(b) if so, the nature and functions of this Division?

The Prime Minister and Minister of External Affairs (Shri Jawaharlal Nehru): (a) Yes Sir; an Economic and Coordination Division started functioning in the Ministry of External Affairs from the 15th July, 1961.

(b) The Division is essentially an advisory unit; and has been created with a view to achieving better co-ordination at different levels between political and economic policies, affecting India's relations with other countries.

Allottees of Shankar Market, New Delhi

1212. Shri Assar: Will the Minister of **Works, Housing and Supply** be pleased to state:

(a) whether it is a fact that notices have been served on the allottees of the Shankar Market (New Central Market) in New Delhi to execute lease deeds by the 25th June, 1961;

(b) whether it is also a fact that present allottees had executed rent deeds with the Ministry of Rehabilitation three years back;

(c) whether Government have received protests from the allottees and their association; and

(d) if so, the reaction of Government?

The Deputy Minister of Works, Housing and Supply (Shri Anil K.

Chanda: (a) and (b). A large number of shopkeepers have either not executed any deed so far, or the documents signed by them are legally defective. The shopkeepers were, therefore, asked to execute licence deeds.

(c) Yes.

(d) The matter has since been discussed with the representatives of the allottees of the markets under the control of the Directorate of Estates and it has been decided that the allottees will be asked to sign lease-deeds and not licence deeds.

Handloom Industry

1213. Shri Kalika Singh: Will the Minister of Commerce and Industry be pleased to state:

(a) with reference to the recommendation of the Working Group on Handloom Industry regarding production of the 2,800 million yards at the end of the Third Five Year Plan period to provide per capita consumption of 19 yards, how Government propose to achieve the target of production;

(b) what proportion of internal requirements of cloth is sought to be met by Handloom Industry; and

(c) whether there is any proposal to provide a protected market to Handloom Industry by total reservation of dhoties and sarees?

The Minister of Commerce (Shri Kanungo): (a) to (c). A production target of 3500 m. yds. has been tentatively provided for the decentralised sector during the Third Plan period. Out of this, the handloom industry is expected to produce about 2800 m.yds. Steps are being taken to increase output of yarn by licensing more spindles. Assistance is also being given to Handloom Weavers Cooperative Societies to strengthen their share capital and also to enable them to obtain working capital through institutional financing agencies. State Governments are being requested to provide financial assistance to weavers outside the co-operative fold through State Finance Corporations.

The total production of cotton cloth in the country is expected to reach 9,300 million yards by 1965-66 according to the Third Plan. A target of 900 million yards has been proposed for export. On this basis, the production of 2,800 million yards in the handloom industry might account for one third of the total internal requirements.

There is no proposal to extend the area of reservation in the production of fabrics at present enjoyed by the Handloom Industry.

Mishaps in Coal Mines

1214. Shri Kalika Singh: Will the Minister of Labour and Employment be pleased to state:

(a) whether in view of recurring mishaps in coal mines resulting in death of miners in large number the Ministry is contemplating to introduce provisions similar to those provided in British Mines and Quarries Act, 1954 and the British Clean Air Act, 1956;

(b) the results of investigations into coal mine disasters including those in which roofs collapsed; and

(c) what precautions are now being taken to ensure regular and timely inspections?

The Deputy Minister of Planning and Labour and Employment (Shri L. N. Mishra): (a) While framing the Mines Act, 1952, and subsequent amendments, the provisions of foreign legislation, including those of the British, were taken into account and adopted as far as practicable.

(b) During the past six years, five major disasters occurred. All of them were investigated. Three were due to inundation of water and two, to explosion. Action was taken against the management, wherever the management was at fault. Amendments were also made in the safety legislation in the light of the investigation reports.

(c) The Mines Inspectorate is being strengthened further.

Large Scale Industrial Units in U.P.

1215. **Shri Kalika Singh:** Will the Minister of Commerce and Industry be pleased to state:

(a) the location and particulars of large-scale industrial units in U.P. which have been granted licence in the private sector from 1957-58 to 1960-61;

(b) the location and particulars of large-scale industrial units in U.P. established in the public sector during 1957-58 to 1960-61; and

(c) the expansion programme of old industrial units in the private and public sectors during the Third Five Year Plan in U.P.?

The Minister of Industry (Shri Manubhaj Shah): (a) to (c). A statement giving the requisite information is laid on the Table of the House. [See Appendix II, annexure No. 41].

सूचना और प्रसारण मंत्रालय में हिन्दी का प्रयोग

१२१६. श्री प्रकाशवीर शास्त्री : क्या सूचना और प्रसारण मंत्री यह बताने की कृपा करेंगे कि :

(क) उन के मंत्रालय तथा उसके संलग्न कार्यालयों में इस समय कितने अनुभाग हैं और उन में से कितने अनुभाग हैं जिस में हिन्दी जानने वालों की बहुतायत है ; और

(ख) जिन अनुभागों में हिन्दी जानने वाले अधिक हैं उन में से कितने अनुभागों को हिन्दी में नोटिंग और डाफिटिंग करने की अनुमति दी गई है ?

सूचना और प्रसारण मंत्री (डा० फेसकर):

(क) (१) मंत्रालय तथा इससे संलग्न कार्यालयों के अनुभागों की कुल संख्या १२३

(२) जिन अनुभागों में हिन्दी जानने वालों की बहु-तायत है, उनकी संख्या ५६

(ख) आठ अनुभागों को ऐसा करने की अनुमति दे दी गई है ।

हिन्दी में संदेश

१२१७. श्री प्रकाशवीर शास्त्री : क्या प्रधान मंत्री यह बताने की कृपा करेंगे कि :

(क) विदेशी राष्ट्रों के अध्यक्षों को उनके राष्ट्रीय दिवस आदि के अवसर पर भारत की ओर से औपचारिक संदेशों को हिन्दी में भेजने की कोई व्यवस्था की गई है ;

(ख) यदि नहीं, तो कब से ऐसी व्यवस्था किये जाने की संभावना है ; और

(ग) अन्य देशों में हमारे देश को ऐसा संदेश अपनी राष्ट्रभाषा में भेजने के विषय में क्या पद्धति अपनाई गई है ?

प्रधान मंत्री तथा बंदेशिक-कार्य मंत्री (श्री जवाहरलाल नेहरू) : (क) जी नहीं ।

(ख) अभी यह नहीं कहा जा सकता कि इस प्रकार का प्रबंध करना कब संभव होगा ।

(ग) अधिकांश देशों का व्यवहार यह है कि वे इस प्रकार के संदेश अंग्रेजी में भेजते हैं ।

Ownership Rights of Shops in Sarojini Market

1218. { Shri Raman:
Shri Ajit Singh Sarhadi:
Shri Vajpayee:
Shri Naval Prabhakar:
Shri Balraj Madhok:

Will the Minister of Rehabilitation and Minority Affairs be pleased to state:

(a) whether Sarojini Market Shopkeepers Association, New Delhi have asked for transfer of ownership rights of shops and flats to occupants in Sarojini Market; and

(b) if so, the action taken thereon?

The Deputy Minister of Rehabilitation (Shri P. S. Naskar): (a) Yes.

(b) Since the Sarojini Market does not form part of the 'Compensation Pool' and is a non-transferable market, the request of the Association has not been accepted. The control of the market was transferred to the Ministry of Works, Housing and Supply on 1st April, 1958.

सामुदायिक श्रवण क्लब

१२१६. श्री म० ला० द्विवेदी : क्या सूचना और प्रसारण मंत्री यह बताने की कृपा करेंगे कि :

(क) वर्ष १९६१ के आरम्भ में स्त्रियों और बच्चों के लिये किस-किस राज्य में कितने कितने सामुदायिक श्रवण क्लब चालू थे ; और

(ख) तीसरी पंचवर्षीय योजना में और कितने क्लब खोले जाने की सम्भावना है ?

सूचना और प्रसारण मंत्री (डा० केसकर) : (क) वर्ष १९६१ के आरम्भ में स्त्रियों और बच्चों के रेडियो क्लब की राज्यवार संख्या निम्नलिखित है :—

राज्य	स्त्री श्रवण क्लब	बाल श्रवण क्लब
आंध्र प्रदेश	४८६	२२५
बिहार	५	३६
गुजरात	१६	६२
केरल	३३	११७
मध्य प्रदेश	६	६
मद्रास	३०	१८८

महाराष्ट्र	१६६	२५८
मैसूर	४	२२
उड़ीसा	१३८	६२२
पंजाब	—	६
राजस्थान	४	—
उत्तर प्रदेश	२६	६८
पश्चिम बंगाल	४	१३
दिल्ली प्रशासन	६	२
कुल संख्या	६३३	१,६२८

दूसरे राज्यों में ऐसे क्लब नहीं बनाए गए थे ।

(ख) क्योंकि इन क्लबों का निर्माण साधारण तौर पर स्वेच्छा से होता है इसलिए इसका अन्दाजा लगाना मुमकिन नहीं है। फिर भी प्राकाशवाणी केन्द्र लगातार प्रयत्न करते रहते हैं कि स्थानीय स्त्रियों और बच्चों की संस्थाओं के सहयोग से ऐसे क्लबों का निर्माण और किया जाए

रेयन मिलें

१२२०. श्री म० ला० द्विवेदी : क्या वाणिज्य तथा उद्योग मंत्री यह बताने की कृपा करेंगे कि :

(क) देश में कितनी रेयन मिलें हैं जो कपड़े और धागे दोनों का निर्माण करती हैं ; और

(ख) तीसरी पंचवर्षीय योजना में ऐसी कितनी मिलें स्थापित की जायेंगी ?

वाणिज्य मंत्री (श्री कानूनगो) : (क) केवल एक मिल ऐसी है जो रेयन के कपड़े और धागे दोनों का निर्माण करती है ।

(ख) रेयन के धागे तथा कपड़ा दोनों बनाने वाला मिल स्थापित करने के लिये कोई भी प्रस्ताव नहीं हुआ है ।

निष्कांत सम्पत्ति

१२२१. श्री म० ला० द्विवेदी : क्या पुनर्बास तथा अल्पसंख्यक-कार्य मंत्री यह बताने की कृपा करेंगे कि :

(क) अनसूचित जातियों, अनसूचित आदिमजातियों और पिछड़े वर्गों को निष्कांत सम्पत्ति के बारे में क्या रियायतें दी गई हैं ; और

(ख) इन रियायतों के दिये जाने के क्या कारण हैं ?

पुनर्बास उपमंत्री (श्री पू० शे० नास्कर) :

(क) शहरी क्षेत्रों में कम्पेनसेशन पूल की वे जायदादें जो "अलाटेबल" हैं और जोकि अनसूचित जातियों, अनसूचित आदिम जातियों, तथा पिछड़े वर्गों के कब्जों में थीं, २० प्रतिशत कीमत आरंभ में जमा कराने और शेष किराये के बकाया को मिला कर ७ समानित वार्षिक किस्तों में देने पर उनके नाम कर दी गयी हैं। जबकि वे ऐसी जायदादों के मालिक नहीं बनना चाहते हों उस हालत में किराये की बकाया रकम दीर्घकालीन आधार पर वसूल की जाती है जिसके अनुसार चालू मास के किराये के साथ पिछले एक मास का बकाया किराया भी देना पड़ता है।

पंजाब के ग्रामीण क्षेत्रों में मकान। खंड जो कि इन वर्गों के कब्जों में थे, २० रुपये प्रति मकान तथा १० रुपये प्रति खंड का नाम मात्र का मूल्य लेकर उनको उनके नाम कर दिया गया है।

(ख) यह रियायतें अनसूचित जातियों, अनसूचित आदिम जातियों तथा पिछड़े वर्गों को उनकी कमजोर माली हालत को ध्यान में रखते हुए दी गयी है।

कोयला खानों में दुर्घटनायें

१२२२. { श्री म० ला० द्विवेदी :
श्री इन्द्रजीत गुप्ता :

क्या अथम और रोजगार मंत्री यह बताने की कृपा करेंगे कि :

(क) जनवरी, १९६१ से अब तक कोयला खानों में कितनी घातक दुर्घटनायें हुईं ;

(ख) उनमें से प्रत्येक में जान और माल की कितनी हानी हुई ;

(ग) जो लोग उपरोक्त दुर्घटनाओं के लिये उत्तरदायी थे, क्या उनके खिलाफ मुकदमें चलाये गये ; और

(घ) यदि नहीं, तो इसके क्या कारण हैं ?

अथम उपमंत्री (श्री आश्विद प्रलो) :

(क) जून, १९६१ तक ११६।

(ख) एक दुर्घटना में ६ व्यक्ति मरे, दो में पांच-पांच, तीन में चार-चार, ग्यारह में दो-दो, और एक सौ दो में एक-एक। माल की हानि के बारे में सूचना प्राप्त नहीं।

(ग) जी हां, जब जरूरी समझा गया।

(घ) प्रश्न नहीं उठता।

Import of Horses

1223. { Shri Sugandhi:
Shri Wodeyar:
Shri Agadi:
Shri Kalika Singh:

Will the Minister of Commerce and Industry be pleased to state:

(a) whether it is a fact that import of horses is allowed for improving the breed;

(b) if so, from what countries;

(c) whether licenses are granted to individuals;

(d) the conditions thereof;

(e) the total number of horses for which licenses have been granted during 1960-61; and

(f) the amount of foreign exchange allowed?

The Minister of Commerce (Shri Kanungo): (a) Yes, Sir.

(b) to (d). Licences valid for import from all countries except the Union of South Africa/South West Africa, are granted to private breeders, Organisations, State Governments etc. on *ad hoc* basis in consultation with a Committee constituted for the purpose, subject to the following conditions:—

(i) Geldings or Rigs will not be allowed to be imported.

(ii) In the case of imports from countries affected by African horse sickness, a valid certificate of inoculation against the disease should be produced.

(iii) Other certificates required under the Livestock Improvement Act should also be produced.

(iv) Import from Pakistan will be in terms of the Trade Agreement between the two countries and will be subject to certain prescribed conditions e.g. with regard to payments arrangements agreed to between the two Governments.

(e) 18 Brood Mares.

(f) Rs. 1,19,000.

Assessment of Progress made by Public Sector Enterprises

1224. { **Shri Raghunath Singh:**
Shri Auróbindo Ghosal:

Will the Minister of Planning be pleased to state whether Government are considering any proposal to set up a special unit to assess the progress of the public sector enterprises on a continuing basis and report to the National Development Council?

The Deputy Minister of Planning (Shri S. N. Mishra): The Planning Commission has set up a section on

Public Enterprises with the object mainly of assisting in the consideration of the annual plans of these enterprises and in the preparation of an annual report on the economic and financial aspects of their working. The annual report will be placed before the National Development Council.

Tea Board Employees

1225. { **Sardar Iqbal Singh:**
Shri A. M. Tariq:
Shri Tridib Kumar Chaudhuri:

Will the Minister of Commerce and Industry be pleased to state:

(a) whether the recommendations of the Second Pay Commission (Revision of Scales of Pay) as accepted by the Government of India have been implemented in the case of the employees of the Tea Board;

(b) whether the Tea Board has made any representation in this matter; and

(c) if so, the action taken in this regard?

The Minister of Commerce (Shri Kanungo): (a) to (c). Government have extended the recommendations of the Second Pay Commission to the employees of the Tea Board with effect from the 1st July 1959 and the scales of pay of most of the posts under the Board have been revised. The question of revising the pay scales in respect of the few remaining posts is under examination.

Rebate to Handloom Weavers' Co-operative Societies in Punjab

1226. { **Sardar Iqbal Singh:**
Shri A. M. Tariq:

Will the Minister of Commerce and Industry be pleased to state:

(a) whether it is a fact that huge amount as arrears of rebate of hand-

looms weavers' cooperative societies in Punjab is outstanding for payment;

(b) if so, the amount outstanding for payment as on 1st June, 1961;

(c) the reasons for delay in payment; and

(d) the steps taken by Government to pay regularly?

The Minister of Commerce (Shri Kanungo): (a) No, Sir.

(b) to (d). Do not arise.

Training in Business Management in Small Industries Service Institutions in Punjab

1227. { **Sardar Iqbal Singh:**
Shri A. M. Tariq:
Shri Daljit Singh:

Will the Minister of Commerce and Industry be pleased to state:

(a) the number of persons who were given training in Business Management in Small Industries Service Institutions in Punjab during 1959-60 and 1960-61; and

(b) the expenditure incurred on them?

The Minister of Industry (Shri Manubhai Shah): (a)

1959-60	1960-61
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(i) Short term course in Business Management.	16	53
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(ii) Long term course in Business Management.	7	29
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(b) There is regular staff which, besides imparting training in Business Management, is engaged in other work and tenders advice to individual units on different aspects of Business Management. As such no expenditure can be calculated exclusively for Business Management Training. However, a sum of Rs. 480 and Rs. 975 was paid

to the guest speakers for giving lectures to the trainees in Punjab during 1959-60 and 1960-61 respectively.

Indo-Pak Negotiations regarding Movable Properties

1228. { **Sardar Iqbal Singh:**
Shri A. M. Tariq:

Will the Prime Minister be pleased to refer to the reply given to Unstarred Question No. 3747 dated the 24th April, 1961 and state further progress, if any, made in finalisation of negotiations with Pakistan regarding the movable and immovable properties in East Pakistan?

The Prime Minister and Minister of External Affairs (Shri Jawaharlal Nehru): There is no further progress except that we are continuing with our efforts at the diplomatic level. Our Acting High Commissioner raised the subject in his discussions with the Pakistan Finance Secretary in May 1961. The latter indicated that he would study the case and give his reply shortly. His reply is still awaited.

Tea Board Employees

1229. { **Sardar Iqbal Singh:**
Shri A. M. Tariq:

Will the Minister of Commerce and Industry be pleased to state:

(a) whether the employees of the Tea Board have made any representation that retirement benefits now available for Government servants should be made applicable to them also instead of the existing contributory provident fund benefits;

(b) whether the Tea Board has made any recommendation in this matter; and

(c) if so, whether any decision has been taken?

The Minister of Commerce (Shri Kanungo): (a) to (c). The question of extending the retirement benefits applicable to Central Government servants to the employees of the Tea Board in lieu of the existing Contributory Provident Fund benefits is under examination.

Chemical Dye Industry

1230. Sardar Iqbal Singh: Will the Minister of Commerce and Industry be pleased to state:

(a) the number and names of foreign companies in the chemical dyes industry in India; and

(b) the amount of profit remitted by them outside India during 1960-61?

The Minister of Industry (Shri Manubhai Shah): (a) and (b). Such information and statistics are not maintained and are therefore not available.

Powerlooms in Punjab

1231. Sardar Iqbal Singh: Will the Minister of Commerce and Industry be pleased to state the number of authorised and unauthorised power looms in Punjab State up-to-date with a break up of power looms run on cotton and non-cotton yarn, district-wise?

The Minister of Commerce (Shri Kanungo): Information is being collected and will be laid on the Table of the House.

Small Scale Industries in Ferozepore

1232. Sardar Iqbal Singh: Will the Minister of Commerce and Industry be pleased to state:

(a) whether any assistance has been given to industries in Ferozepore by the Small Scale Industries Service Institute; and

(b) if so, the details of the assistance given to individual firms in Punjab for the years 1959 and 1960?

The Minister of Industry (Shri Manubhai Shah): (a) The Small Industries Service Institute, Ludhiana has rendered assistance to 90 firms in Ferozepore District.

(b) The time and labour involved in collecting the details will not be commensurate with the results thereof.

Non-ferrous Metals

1233. Shri Khadiolkar: Will the Minister of Commerce and Industry be pleased to state:

(a) whether the Controller of Non-Ferrous Metals issues direct import licences to big industries and established importers;

(b) whether smaller units are required to obtain supplies from established importers;

(c) whether in June 1961 small industrialists in Calcutta had to pay Rs. 245 per quarter of copper while the big industrialists paid only Rs. 170 for the same;

(d) whether similar price differentials are to be found in respect of other metals in all parts of the country; and

(e) if so, what steps, if any, are being taken to improve the situation?

The Minister of Industry (Shri Manubhai Shah): (a) and (b). No, Sir.

(c) We are not aware that Small Scale Industrial Units in Calcutta had to pay Rs. 245 per quarter of copper in June 1961. On the contrary, the price of copper supplied to the various Small Scale Industrial Units by the State Trading Corporation during June 1961 varied from Rs. 151 to Rs. 161 per Cwt, depending on the quality of copper.

(d) According to Import Trade Control Policy, the sale price of imported Zinc is restricted to 3½% profit over the landed cost and as such there

cannot be any difference in price of these metals in different parts of the country. There is no control on other non-ferrous metals.

(e) Question does not arise.

Public Sector Industries in Kangra and Hoshiarpur

1234. Shri Daljit Singh: Will the Minister of Commerce and Industry be pleased to state:

(a) whether there is any proposal to start public sector industries in Kangra and Hoshiarpur Districts of Punjab during the Third Five Year Plan period; and

(b) whether any survey has been made for location of such industries?

The Minister of Industry (Shri Manubhai Shah): (a) No, Sir.

(b) Does not arise.

Irregular Allotment of Land in Punjab

1235. { Shri P. G. Deb:
Shri Arjun Singh Bhadauria:

Will the Minister of Rehabilitation and Minority Affairs be pleased to refer to the reply given to Starred Question No. 1045 on the 2nd September, 1960 and state:

(a) whether Government have decided not to take further action on the report about irregular allotment of land in Punjab; and

(b) if so, the reasons thereof?

The Deputy Minister of Rehabilitation (Shri P. S. Naskar): (a) and (b). No. Inquiry into 23 cases out of those highlighted in the report was undertaken. Out of which inquiry in 13 cases has been finalised and that in the rest is expected to be completed soon.

Banora Colliery

1236. { Shri P. G. Deb:
Dr. Ram Subhag Singh:
Maharajkumar Vijaya
Ananda:

Will the Minister of Labour and Employment be pleased to state:

(a) whether there was an accident in Banora Colliery in Asansol in June, 1961;

(b) if so, details thereof; and

(c) whether any compensation has been paid to the workers?

The Deputy Minister of Labour (Shri Abid Ali): (a) and (b). Yes, on 14-6-1961 at 7.30 A.M. one loader was killed due to fall of coal from the roof when he was gathering loose coal from a fenced-off goaf.

(c) Under the Workmen's Compensation Act, there is a statutory authority with judicial powers to decide and enforce payment of Compensation. Government cannot interfere in such statutory matters.

Photo process and Engraving Equipment Factory, Bangalore

1237. Shri Achar: Will the Minister of Commerce and Industry be pleased to state:

(a) whether a licence was issued to a British firm, the Monotype Corporation Limited, to establish a factory and manufacture photo process and photo engraving equipment at Bangalore; and

(b) if so, whether it is owned and managed entirely by a foreign concern or whether it is in collaboration with an Indian firm with Indian capital?

The Minister of Industry (Shri Manubhai Shah): (a) No licence is necessary under the provisions of the Industries (Development and Regulation) Act, 1951 for the manufacture

of Photo process and Photo Engraving equipment.

(b) It is understood that it is entirely a foreign concern.

सिलार्ड की मशीनें

१२३८. श्री प्रकाशवीर शास्त्री : क्या वाणिज्य तथा उद्योग मंत्री यह बताने की कृपा करेंगे कि :

(क) गत वर्ष सिलार्ड की मशीनों का कितना उत्पादन रहा और इस उद्योग में अब तक कितना पैसा लगा हुआ है;

(ख) इस सारे उत्पादन में पंजाब का कितना भाग है;

(ग) क्या भारत से सिचार्ड की मशीनें विदेशों को भी निर्यात की गई हैं;

(घ) यदि हां, तो इस उद्योग के द्वारा पिछले तीन वर्षों में कितनी विदेशी मुद्रा भारत को प्राप्त हुई है; और

(ङ) विभिन्न प्रकार की सिलार्ड की मशीनें कुल मिलाकर कितनी भारत में अब तक तैयार हुई हैं ?

उद्योग मंत्री (श्री जनुभाई शाह) : (क) बड़े पैमाने के उत्पादन विनियोजन क्षेत्र में वर्ष

१९६० २९७,२८१ ३ करोड़ रु० (लगभग)

छोटे पैमाने के उत्पादन विनियोजन क्षेत्र में वर्ष

१९६० ४१,६६२ उपलब्ध नहीं

(ख) बड़े पैमाने के क्षेत्र में—३१,६४३

छोटे पैमाने के क्षेत्र में—२०,६०५

(ग) जी हां ।

(घ) सिलार्ड की मशीनों (सिलार्ड मशीनों के ढांचों को शामिल करके) के निर्यात

से १९६० में ५३,३८,११४ रुपये अर्जित किये गये । सिलार्ड की मशीनों (सिलार्ड मशीनों के ढांचों को निकाल कर) के निर्यात से १९५८ और १९५९ में १५,०७,००० रु० और २३,९६,००० रु० अर्जित किये गये थे ।

(ङ) बड़े पैमाने के क्षेत्र में १९५९, १९६० और १९६१ (जून तक) में सिलार्ड मशीनों का उत्पादन निम्न प्रकार हुआ :—

वर्ष	हल्की	भारी	घरेलू
	औद्योगिक	औद्योगिक	
	(संख्या)	(संख्या)	(संख्या)
१९५९	३४,६९४	१,३१७	२१६,५९८
१९६०	३५,५२७	१,९०१	२५९,८५३
१९६१	१४,५०८	१,३६५	१३८,८४९
(जून तक)			

छोटे पैमाने के क्षेत्र में केवल घरेलू किस्म की सिलार्ड मशीनें बनाई जाती हैं और आंकड़े वर्ष १९६० और १९६१ (जून तक) के ही उपलब्ध हैं जो निम्नलिखित हैं :—

१९६०—४१,६६२ घरेलू किस्म की सिलार्ड मशीनें

१९६१—१५,८१६ घरेलू किस्म की सिलार्ड मशीनें (जून तक)

(८७ स्वीकृत कारखानों में से केवल २६ कारखानों के लिए)

Inter-University Nuclear Science Research Centres

1239. Shri Kadiyan: Will the Prime Minister be pleased to state:

(a) whether Government have any proposal to establish inter-University Centres for research in nuclear science during the Third Five Year Plan period;

(b) if so, the number of centres to be established;

(c) the total expenditure to be incurred by the Centre in this respect;

(d) whether Government have taken any decision regarding the location of these centres; and

(e) if so, the nature of decision taken?

The Prime Minister and Minister of External Affairs (Shri Jawaharlal Nehru): (a) to (e). Government is considering a proposal to set up two Inter-University Nuclear Centres, one in North India and the other in South India during the Third Five Year Plan period. The proposal is in a preliminary stage. No decision regarding the exact locations of these Centres has been taken, nor have the costs been worked out yet.

Pass Books of Workmen's Contributory Provident Fund

1240. Shri Tangamani: Will the Minister of Works, Housing and Supply be pleased to refer to the reply given to Unstarred Question No. 2508 on the 29th March, 1961 and state:

(a) whether the Workmen's Contributory Provident Fund accounts of the other 25 subscribers have been completed; and

(b) whether the pass books have been sent to the Municipal Corporation of Delhi for handing them over to the subscribers?

The Deputy Minister of Works, Housing and Supply (Shri Anil K. Chanda): (a) and (b). 12 pass books out of 25, have so far been received by the Department from the Municipal Corporation of Delhi. These have been completed and returned to the Corporation for handing them over to the subscribers. The remaining 13 pass books are still awaited from the Corporation.

Pass Books of Workmen's Contributory Provident Fund

1241. Shri Tangamani: Will the Minister of Works, Housing and Sup-

ply, be pleased to refer to the reply given to Unstarred Question No. 2507 on the 29th March, 1961 and state:

(a) whether the remaining 9 pass books of Workmen's Contributory Provident Fund have been completed; and

(b) whether the pass books have been sent to the New Delhi Municipal Committee for handing them over to the subscribers?

The Deputy Minister of Works, Housing and Supply (Shri Anil K. Chanda): (a) and (b). 7 pass books have so far been received by the C.P.W.D. from the New Delhi Municipal Committee. These have been completed and returned to the Committee for handing them over to the subscribers. One pass book is reported to have been lost by the subscriber. The remaining one pass book is still awaited from the Committee.

Houses for Industrial Workers

1242. Shri Kunhan: Will the Minister of Works, Housing and Supply be pleased to state:

(a) the amount sanctioned for constructing houses for the industrial workers in different States during Second Five Year Plan period;

(b) whether the State Governments have fully utilised the funds; and

(c) if not, the reasons therefor?

The Deputy Minister of Works, Housing and Supply (Shri Anil K. Chanda): (a) and (b). A statement indicating the amounts sanctioned/drawn by the State Governments etc. during the Second Five Year Plan period for the construction of houses under the Subsidised Industrial Housing Scheme, is laid on the Table of the House. [Placed in Library, See No. LT-3090/61].

(c) The factors principally responsible for shortfalls in utilisation of the full sanctioned amounts were:

- (i) Non-availability of suitable land at reasonable costs and the cumbersome procedure of land acquisition which inevitably resulted in delays; and
- (ii) Shortage of essential building material for housing on account of priorities for projects like dams, bridges, roads etc.

श्रीलंका में भारतीय

१२४३. श्री अमर सिंह डामर : क्या प्रधान मंत्री यह बताने की कृपा करेंगे कि :

(क) कितने भारतीयों ने श्रीलंका की नागरिकता प्राप्त कर ली है; और

(ख) कितने भारतीयों को श्रीलंका की नागरिकता प्राप्त करने में कठिनाई का सामना करना पड़ रहा है ?

प्रधान मंत्री तथा वैदेशिक कार्य मंत्री (श्री जवाहरलाल नेहरू) : (क) श्रीलंका में जिन भारतमूलक लोगों ने जनवरी १९६१ के अन्त तक श्री लंका की नागरिकता हासिल कर ली थी, उनकी संख्या १,२६,८६३ है।

(ख) उन भारतमूलक लोगों की ठीक-ठीक संख्या का अनुमान लगाना कठिन है, जिनको श्रीलंका की नागरिकता हासिल करने में मुश्किल का सामना करना पड़ रहा है। बहरहाल यह बताया जा सकता है कि जिन लोगों ने श्रीलंका की नागरिकता के लिए प्रार्थनापत्र दिये थे, लेकिन जिनके प्रार्थनापत्र श्रीलंका के अधिकारियों द्वारा दिसम्बर १९६० के अन्त तक नामंजूर कर दिये गये थे उनकी संख्या ६,९१,९७५ है।

कार्यालय के भवन बनाना

१२४४. श्री क० भे० मालवीय : क्या निर्माण, आवास और संभरण मंत्री यह बताने की कृपा करेंगे कि :

(क) दिल्ली और नई दिल्ली में गैर-सरकारी मकानों में स्थित किन-किन सरकारी कार्यालयों ने अपने भवन बनाने की मांग की है;

(ख) उनमें से किन की मांग मंजूर कर ली गई है और जिन की नामंजूर कर दी गई है : और

(ग) उनकी मांग को सवीकार न करने के क्या कारण हैं ?

निर्माण, आवास और संभरण मंत्री (श्री अनिल कु० लन्दा) : (क), (ख) और (ग). निर्माण, आवास और सम्भरण मंत्रालय दिल्ली। नई दिल्ली में उन विभिन्न मंत्रालयों विभागों की आवश्यकताओं को पूरा करने के लिए, जिन्हें सामान्य समूह में स्थान प्राप्त करने का हक है, सामान्य समूह में कार्यालय-भवन बनवा रहा है। इनमें से किसी विभाग द्वारा अपने लिए भवन बनवाने का प्रश्न ही नहीं उठता। परन्तु वाणिज्य सम्बन्धी विभागों तथा स्वायत्तशासी संस्थाओं आदि के भवन-निर्माण के अपने अपने कार्यक्रम हैं और उन्हें अपनी निर्माण की किसी योजना के लिए इस मंत्रालय से मंजूरी नहीं लेनी होती।

Multi-storeyed Building for United Nations

1245. Shri D. C. Sharma: Will the Minister of Works, Housing and Supply be pleased to state:

(a) whether it is a fact that India has agreed to build for the U.N. a multi-storeyed building in New Delhi to serve as the regional offices of the numerous U.N. Organisations.

(b) whether it is also a fact that India has agreed to meet the rupee cost of the building estimated at Rs. 50 lakhs as a gesture of goodwill towards the world organisation;

(c) whether the site for the building has been selected; and

(d) the time by which it will be ready?

The Deputy Minister of Works, Housing and Supply (Shri Anil K. Chanda): (a) Yes.

(b) The Government of India will bear the cost which, however, is not yet known as the plans and estimates are still to be drawn up.

(c) Not yet.

(d) It is not possible to indicate the time.

Seniority Lists for C.P.W.D. Employees

1246. Shri Tangamani: Will the Minister of Works, Housing and Supply be pleased to refer to the reply given to Unstarred Question No. 2014 on the 21st March, 1961 and state whether the Zonal seniority lists of Class III Ministerial posts for purposes of promotion and retrenchment and All India Seniority Lists for confirmation have so far been prepared?

The Deputy Minister of Works, Housing and Supply (Shri Anil K. Chanda): No. It will take some more time to finalise the work.

Chowkidars in C.P.W.D.

1247. Shri Tangamani: Will the Minister of Works, Housing and Supply be pleased to state:

(a) the number of Chowkidars on regular establishment in the Horticultural Directorate of the C.P.W.D.;

(b) whether they are supplied with uniforms;

(c) if not, whether Government is considering the question of supplying uniforms to them; and

(d) if not, the reasons therefor?

The Deputy Minister of Works, Housing and Supply (Shri Anil K. Chanda): (a) 59.

(b) 3 Chowkidars initially appointed on the regular establishment had already been supplied with uniforms. As regards remaining 56 Chowkidars,

who had been brought on to the regular establishment from the work-charged establishment recently, uniforms have not been supplied to them.

(c) Yes.

(d) Does not arise.

Edible Oils

1248. Shri M. B. Thakore: Will the Minister of Commerce and Industry be pleased to state:

(a) the steps taken by Government to open new factories to produce edible oils in private as well as public sectors; and

(b) what is the total production of such oil and whether it is adequate for our requirements during the coming years?

The Minister of Industry (Shri Manubhai Shah): (a) India is self-sufficient in edible oils. The edible oil industry in the country has some surplus capacity. For this reason—and also with a view to safeguarding the interests of the Village Ghani Industry—Government's present policy is not to allow the setting up of new oil mills.

(b) The total production of such oils during 1958-59 and 1959-60 was 1,701,000 tons and 1,555,000 tons respectively. The production depends on the agricultural crop of oil seeds in the country every year.

Unauthorized Structures in Sarojini Nagar Market, New Delhi

1249. Shri Ram Garib: Will the Minister of Works, Housing and Supply be pleased to state:

(a) whether it is a fact that many shopkeepers in the Sarojini Market, New Delhi, in the Government servants' residential colony of Sarojini Nagar, have constructed pucca structures over and around their business premises which has not only spoiled

the architectural beauty of the Market but have created near slum conditions in the vicinity;

(b) if so, what action Government have taken to demolish such unauthorized structures; and

(c) whether the offenders have been penalized?

The Deputy Minister of Works, Housing and Supply (Shri Anil K. Chanda): (a) to (c). It is a fact that certain shopkeepers in Sarojini Market have constructed unauthorised structures in the premises allotted to them. The allottees concerned have been asked to obtain the approval of the Central Public Works Department, for such constructions failing which their allotments are liable to be cancelled if the structures are not removed.

Khadi Gramudyog Bhawan, New Delhi

1250. Shri Amar Singh Damar: Will the Minister of Commerce and Industry be pleased to state:

(a) what is the exact number of employees at present in Khadi Gram Udyog Bhawan, Regal Building, New Delhi;

(b) what is the total number of women employees;

(c) the methods of recruiting staff;

(d) the number of matriculates among the staff; and

(e) the number of appointments made directly by the Officer in charge of the said institution during the last three years?

The Minister of Industry (Shri Manubhai Shah): (a) 213.

(b) 12.

(c) Employees are recruited from time to time. The recruitment is made on the basis of the applications received direct or as a result of advertisements and the names recommended by the employment exchanges. The selection is made by a Selec-

tion Committee consisting of the Manager and 3 senior officers of the Bhavan. Excepting a few vacancies which are filled in after giving six months local practical Training to the selected candidates, it is essential that the applicants must have passed Salesmanship Training Course of 6 months of the Bhavan.

(d) 92.

(e) Nil.

Small Scale Industries in Maharashtra

1251. Shri Kunhan: Will the Minister of Commerce and Industry be pleased to state:

(a) whether Small Scale Industries in Maharashtra have asked for advance under the Reserve Bank Credit Guarantee Scheme during 1960-61 and from April 1961 to June 1961;

(b) if so, the names of the industries who have sent in applications; and

(c) names of those to whom advances have been made?

The Minister of Industry (Shri Manubhai Shah): (a) Yes, Sir.

(b) and (c). Information regarding names of applicants is confidential.

Cement Plants

1252. Shri Rajendra Singh: Will the Minister of Commerce and Industry be pleased to state:

(a) whether it is a fact that licences granted by Government for expansion of the present cement plants and installation of new units have not been utilised;

(b) if so, what is the number of such licences issued in 1960-61 and how many have not been utilised; and

(c) whether it is also a fact that Government propose to take over distribution of cement and hand it over to the State Trading Corporation?

The Minister of Industry (Shri Manubhai Shah): (a) All the licensed schemes are reviewed and licences

revoked in cases in which it appeared that the schemes would not be completed. Where there was a possibility of the scheme being completed, the validity of the licence was or is being suitably extended.

(b) Ten licences were issued during 1960-61. The schemes covered by these licences are due to be completed in 1962-63 or so.

(c) Since 1956, the distribution of cement has been entrusted to the State Trading Corporation of India Limited as any agency of Government, under the provisions of the Cement Control Order.

NEPA Mills

1253. { Shri Amjad Ali:
Shri Birendra Bahadur
Singhji:

Will the Minister of **Commerce and Industry** be pleased to state:

(a) whether it is a fact the efforts of NEPA Mills in Madhya Pradesh have failed to double their production;

(b) what are the reasons for this failure; and

(c) what action Government propose to take to help the NEPA Mills to double the production?

The Minister of Industry (Shri Manubhai Shah): (a) to (c). No, Sir. The proposal of the Nepa Mills to double its production from 30,000 tons to 60,000 tons per year has been included in the Third Five Year Plan. Detailed Project Report for the implementation of the expansion programme is under preparation.

International Film Festival at Moscow

1254. { Shri Tangamani:
Shri Kunhan:

Will the Minister of **Information and Broadcasting** be pleased to state:

(a) whether Indian films were exhibited at the International Film Festival held at Moscow in July, 1961;

(b) if so, the list of Indian films exhibited there; and

(c) what steps are being taken for exhibiting in our country the Japanese and Russian films 'Island' and 'Clear Skies' which gained merit in the festival?

The Minister of Information and Broadcasting (Dr. B. V. Keskar): (a) Yes, Sir.

(b) Feature film—'Chaudhvin Ka Chand' (Hindi).

Documentary film—'Himachal' (Revised).

(c) Government do not arrange for exhibition in India of foreign films considered meritorious in Film Festivals abroad.

Amount Lapsed during Second Plan

1255. { Shri Birendra Bahadur:
Singhji:
Shri Onkar Lal:

Will the Minister of **Planning** be pleased to state:

(a) whether the Planning Commission has by now known the amount which had lapsed from the allocations of the Second Five Year Plan in various States; and

(b) if so, the details of the amount (State-wise) and the reasons advanced by various State Governments for their lapses?

The Deputy Minister of Planning (Shri S. N. Mishra): (a) No, Sir.

(b) Does not arise.